

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/11814/2024	JAGA @ JAGESWAR @ JAGASWAR KALIA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BADACHANA /327 /2023 () //
2	D-BLAPL/11819/2024	BINAYAK PRADHAN VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	RAMBHA (KHALLIKOTE) /213 /2024 () //
3	D-BLAPL/11823/2024	TRINATH MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /185 /2013 () //
4	D-BLAPL/11831/2024	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /40 /2024 () //
5	D-BLAPL/11843/2024	BASANTA MOHANANDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /41 /2024 () //
6	D-BLAPL/11848/2024	PINKU @ PARTHASARATHI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /2 /2023 () //
7	D-BLAPL/11850/2024	LAXMAN NAIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	DIGAPAHANDI /233 /2021 () //
8	D-BLAPL/11854/2024	SAPNESWAR DEHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /24 /2024 () //
9	D-BLAPL/11856/2024	PULI SIBA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARI /156 /2024 () //
10	D-BLAPL/11862/2024	SARASWATI SAHOO @ PRADHAN VS STATE OF ODISHA	MANOJ VERMA VS	BARANGA /446 /2023 () //
11	D-BLAPL/11867/2024	SAROJ KUMAR SWAIN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	CUTTACK SADAR /16 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-BLAPL/11872/2024	AKASH BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	SONEPUR /206 /2023 () //
13	D-BLAPL/11877/2024	NIKHIL KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	NABARANGAPUR TOWN /60 /2024 () //
14	D-BLAPL/11880/2024	BABULU PARIDA VS STATE OF ODISHA	MANORANJAN PADHY VS	BEGUNIAPADA /167 /2024 () //
15	D-BLAPL/11881/2024	RAJA BEHERA @ DIBYALOHAN MOHAPATRA VS STATE OF ODISHA	KASINATH PATTANAIK VS	NARASINGHPUR /135 /2023 () //
16	D-BLAPL/11883/2024	SURENDRA KHILA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /88 /2024 () //
17	D-BLAPL/11886/2024	SURENDRA KHRISTIAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /88 /2024 () //
18	D-BLAPL/11889/2024	SURYAKANTA NAYAK VS STATE OF ODISHA	KASHINATH PATTNAIK VS	NANDIPADA /136 /2023 () //
19	D-BLAPL/11891/2024	JITU NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /70 /2024 () //
20	D-BLAPL/11892/2024	SHERSINGH YADAV VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MOTU /136 /2022 () //
21	D-BLAPL/11894/2024	RUDRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALLIGUDA /242 /2023 () //
22	D-BLAPL/11896/2024	RABINDRA BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /214 /2024 () //
23	D-BLAPL/11898/2024	MANOJ DANGUA	JYOTIRMAYA SAHOO	BEGUNIAPADA /117 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	D-BLAPL/11902/2024	STATE OF ODISHA JAGANATH MEHER	DURGA PRASAD S. MALLICK	// TUSRA /50 /2022
		VS	VS	()
25	D-BLAPL/11905/2024	STATE OF ODISHA ABSALAM NAYAK	BIJAY KUMAR BEHERA	// NAYAPALLI P.S. /585 /2023
		VS	VS	()
26	D-BLAPL/11906/2024	STATE OF ODISHA BAPUNI NAYAK	RAJIB LOCHAN PATTNAIK	// KHAJURIPADA /28 /2024
		VS	VS	()
27	D-BLAPL/11907/2024	STATE OF ODISHA JAGATRAI MUDULI	RAJIB LOCHAN PATTNAIK	// KALIMELA /89 /2024
		VS	VS	()
28	D-BLAPL/11908/2024	STATE OF ODISHA NAGESH KATAM	RAJIB LOCHAN PATTNAIK	// ORKEL /211 /2023
		VS	VS	()
29	D-BLAPL/11910/2024	STATE OF ODISHA SAHADEB NAIK	PRABHAV BEHERA	// BHAWANIPATNA SADAR /375 /2023
		VS	VS	()
30	D-BLAPL/11920/2024	STATE OF ODISHA KUANRU @ SARAT KUMAR NAIK	SURYA KANTA PRADHAN	// NAKTIDEUL /55 /2024
		VS	VS	()
31	D-BLAPL/11921/2024	STATE OF ODISHA USAT GHIBILA	SURYA KANTA PRADHAN	// MANAMUNDA /77 /2023
		VS	VS	()
32	D-BLAPL/11929/2024	STATE OF ODISHA SANJU PATRA @ MUNA	PRAMOD KUMAR JENA	// BADACHANA /327 /2023
		VS	VS	()
33	D-BLAPL/11933/2024	STATE OF ODISHA GUNDA @ GANDU TOPPO	SAMARENDRA BAHADUR	// BRAHMANITARANG /3 /2023
		VS	VS	()
34	D-BLAPL/11937/2024	STATE OF ODISHA INDRAMANI SAHOO	PRADIPTA BEURA	// TIGIRIA /88 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	D-BLAPL/11938/2024	STATE OF ODISHA MUSLIM BAGHAR JAFRI VS	SMRUTI RANJAN ROUT VS	// BASUDEVPUR /161 /2024 ()
36	D-BLAPL/11940/2024	STATE OF ODISHA BUKUNI @ KHARABELA MAJHI VS	CHANDAN SAMANTARAY VS	// BALASORE TOWN /110 /2024 ()
37	D-BLAPL/11944/2024	STATE OF ODISHA B. KOTESWAR DORA @ KUTESWAR VS	ANUP KUMAR BISWAL VS	// RAMBHA (KHALLIKOTE) /667 /2023 ()
38	D-BLAPL/11947/2024	STATE OF ODISHA SANTOSH JENA @ SILU VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /140 /2024 ()
39	D-BLAPL/11948/2024	STATE OF ODISHA PRUTHIJEET DAS VS	TARA PRASAD MOHAPATRA VS	// BHANJPUR /47 /2024 ()
40	D-BLAPL/11949/2024	STATE OF ODISHA RAJ @ SARATHI PRADHAN VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /174 /2023 ()
41	D-BLAPL/11955/2024	STATE OF ODISHA MALAYA BISWAL @ SUKUTA VS	RAJENDRA NARAYAN ROUT VS	// SORO /385 /2023 ()
42	D-BLAPL/11957/2024	STATE OF ODISHA PRAMOD KUMAR SENAPATI VS	ASHOK KUMAR ROUT VS	// PATTAMUNDAI RURAL PS /65 /2024 ()
43	D-BLAPL/11961/2024	STATE OF ODISHA UTTAM KUMAR SAHOO VS	PRADIPTA BEURA VS	// TIGIRIA /87 /2024 ()
44	D-BLAPL/11963/2024	STATE OF ODISHA SANJAY BAGH VS	BISWAJIT RANJAN TRIPATHY VS	// SPL.TASK FORCE /13 /2024 ()
45	D-BLAPL/11964/2024	STATE OF ODISHA BIJAYA BABU @ BIJAYA KUMAR NAIK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// BHATILI /146 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	D-BLAPL/11966/2024	KAIBALYA NAG @ RIKU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MELCHHAMUNDA /15 /2019 () //
47	D-BLAPL/11971/2024	ANPA MARNDI VS STATE OF ODISHA	SOUGAT DASH VS	RAIRANGPUR (RURAL) /249 /2023 () //
48	D-BLAPL/11974/2024	PRASANTA KUMAR ROUSTRAY VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BALLIGUDA /203 /2023 () //
49	D-BLAPL/11977/2024	RAMESH KUMAR PARIDA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /50 /2024 () //
50	D-BLAPL/11980/2024	ASISH PRADHAN @ PUNDU VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2024 () //
51	D-BLAPL/11981/2024	SK. JAFAR @ BABU VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /84 /2024 () //
52	D-BLAPL/11986/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	KARUNAKAR NAYAK VS	/ /0 () //
53	D-BLAPL/11989/2024	PETLA ANIL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOSANINUAGAM /273 /2023 () //
54	D-BLAPL/11990/2024	SURAJ PRAKASH VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	GOLANTHARA (BERHAMPUR) /108 /2022 () //
55	D-BLAPL/11992/2024	BHABANI SANKAR SAHOO VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /333 /2023 () //
56	D-BLAPL/11994/2024	BANESWAR PRADHAN VS STATE OF ODISHA	SULOCHANA PATRO VS	CHANDRASEKHARPUR /241 /2024 () //
57	D-BLAPL/11996/2024	BHUBANANDA NAYAK	SULOCHANA PATRO	BERHAMPUR SADAR /182 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
58	D-BLAPL/11999/2024	DIPU NAIK	BHARAT BHUSAN ROURTRAY	DHENKANAL SADAR /30 /2023
		VS	VS	0
		STATE OF ODISHA		//
59	D-BLAPL/12000/2024	LOKANATH MANDAL	TAPAS KUMAR ACHARYA	PATTAPUR (ASKA) /332 /2021
		VS	VS	0
		STATE OF ODISHA		//
60	D-CMAPL/17578/2024	BABITA BEHERA	ADV	//
		VS	VS	0
		OFFICE OF THE INSURANCE OMBUDSMAN, BBSR		//
61	D-CMAPL/17711/2024	M/S.NATIONAL ALUMINIUM CO.LTD., BBSR	ADV	//
		VS	VS	0
		STATE OF ORISSA		//
62	D-CMAPL/17875/2024	PRIYASI BAG	AMAR KUMAR MOHANTY	//
		VS	VS	0
		BIKASH KUMAR LUHA		//
63	D-CMP/17562/2024	LIPIPUSPA SARANGI	RANJAN KUMAR SARANGI	//
		VS	VS	0
		GANESWAR SADANGI		//
64	D-CMP/17572/2024	KAMALINI NAYAK	MALAYA KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR, KANDHAMAL		//
65	D-CMP/17590/2024	SUBHADRA BEHERA	ABHIRAM SWAIN	//
		VS	VS	0
		MONARANJITA BEHERA		//
66	D-CMP/17604/2024	SK.MANZIL @ SHEK MANJIL MOHAMMED	TUSAR KUMAR MISHRA	//
		VS	VS	0
		ANWARI BEGUM		//
67	D-CMP/17690/2024	SATARA PRADHAN	TAPAN KUMAR MANDAL	//
		VS	VS	0
		COLLECTOR, KANDHAMAL		//
68	D-CMP/17738/2024	TRILOCHAN PANIGRAHI	JAGAJIBAN PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	D-CMP/17812/2024	STATE OF ODISHA KHALI CHANRAN PRADHAN VS CHANDRAMANI PRADHAN	TUKUNA KUMAR MISHRA VS	// // 0 //
70	D-CMP/17833/2024	PABITRA ROUSTRAY VS THE SECRETARY ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	TIGMANSHU PATNAIK VS ADV	// 0 //
71	D-CONTC/17535/2024	DIPANJALI MOHANTY VS NIKHIL PAVAN KALYAN, DISTRICT MAGISTRATE CUM COLLECTOR, JAJPUR	ADV VS ADV.	// 0 //
72	D-CONTC/17538/2024	ANIL KUMAR MANDAL VS MANOJ KUMAR MOHANTY, I.A.S.	ADV. VS ADV.	// 0 //
73	D-CONTC/17545/2024	KAILASH CHANDRA PATRA VS SUSHIL KUMAR LOHANI, SECY. TO GOVT., PR AND DW DEPT.	ADV. VS VS	// 0 //
74	D-CONTC/17548/2024	PRAVAT KUMAR BARIK VS SAUBHAGYA RANJAN PANDA, TAHASILDAR, BHADRAK	AFRAAZ SUHAIL VS ADV	// 0 //
75	D-CONTC/17569/2024	SARADA BADHEI VS PRAFULLA KUMAR ADDU, B.D.O, PAIKMAL, BARGARH	ADV VS ADV	// 0 //
76	D-CONTC/17579/2024	GOPAL CHANDRA MALLA VS JYOTI MISHRA, DIRECTOR ELEMENTARY EDUCATION, BBSR, KHORDHA	ADV VS NRUSINGH CHARAN ROUT	// 0 //
77	D-CONTC/17587/2024	DILLIP KUMAR SWAIN VS SMRUTI RANJAN PRADHAN, I.A.S.	VS VS ADV	// 0 //
78	D-CONTC/17591/2024	UPENDRA KUMAR DAS VS ASWATHIS S., I.A.S.	ADV VS ADV	// 0 //
79	D-CONTC/17594/2024	RAJENDRA PRASAD PRADHAN VS ANU GARG, I.A.S.	ADV VS VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CONTC/17599/2024	PRABIN ACHARYA VS P.RAMASAMY, IFS	ADV VS	// 0 //
81	D-CONTC/17612/2024	RAJVEER PRADHAN VS GOURIRANI NAIK, D.E.O, KEONJHAR	RASHMI KANTA ACHARYA VS	// 0 //
82	D-CONTC/17618/2024	USHAT KUMBHAR VS RAJESH PRABHAKAR PATIL, I.A.S.	ADV VS	// 0 //
83	D-CONTC/17632/2024	GAJENDRA DAS VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
84	D-CONTC/17649/2024	SAMIR KUMAR SAHOO VS ASWATHY S., SECY., TO GOVT., S AND ME DEPT.	ADV. VS	// 0 //
85	D-CONTC/17652/2024	RAMAKANTA NAYAK VS SUSHANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
86	D-CONTC/17655/2024	RABINDRA KUMAR PANDA VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
87	D-CONTC/17656/2024	ANANDA CHANDRA KAR VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
88	D-CONTC/17658/2024	GAJENDRA NATH BAL VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
89	D-CONTC/17661/2024	DEBARAJ SAHOO VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
90	D-CONTC/17663/2024	SANTOSH KUMAR DASH VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
91	D-CONTC/17665/2024	SATYARANJAN JATI	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	D-CONTC/17686/2024	ASWATHY S., SECY., S AND ME DEPT. GOUTAM KUMAR DAS	ADV.	//
		VS	VS	0
93	D-CONTC/17688/2024	SAROJKANTA MISHRA, ADDL. CHIEF ENGINEER, EASTERN CIRCLE 1, CUTTACK DEBASIS LENKA	PRATIK DASH	//
		VS	VS	0
94	D-CONTC/17692/2024	DR. DILLIP KUMAR JENA, SUPERINTENDENT, LEPROSY HOME AND HOSPITAL, NAYABAZAR BIDYUT PRAVA MALLICK	ADV.	//
		VS	VS	0
95	D-CONTC/17695/2024	BHABANI SHANKAR CHAYANI, I.A.S. RAJANI BARIK	ADV.	//
		VS	VS	0
96	D-CONTC/17700/2024	SABYASACHI JENA, TAHASILDAR, KHAIRA, BALASORE MAMATA KUMARI PADHI	SANDHYARANI PANI	//
		VS	VS	0
97	D-CONTC/17704/2024	SURESH KUMAR VASHISHTH, COMMISSIONER-CUM-SECRETARY, FISHERIES AND ARD DEPTT. SIMADRI PANIGRAHI	SANDHYARANI PANI	//
		VS	VS	0
98	D-CONTC/17708/2024	RAMASHISH HAZRA, DIRECTOR ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA DHIRENDRA KUMAR PRATAP	ADV.	//
		VS	VS	0
99	D-CONTC/17715/2024	PRAGYAN PARAMITA PRUSTY, TAHASILDAR, DERABISH, KENDRAPARA PRAMOD KUMAR MALLICK	ADV.	//
		VS	VS	0
100	D-CONTC/17717/2024	ASWATHY S, I.A.S. DILLIP KUMAR DAS	ADV.	//
		VS	VS	0
101	D-CONTC/17722/2024	ASWATHY S, I.A.S. AVIMANYU PRADHAN	ADV.	//
		VS	VS	0
102	D-CONTC/17723/2024	ASWATHY S, I.A.S. PREMALATA KUNDA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	D-CONTC/17727/2024	ASWATHY S, I.A.S. JAMINI KANTA SHAW VS	ADV. VS	// // 0
104	D-CONTC/17729/2024	ASWATHY S, I.A.S. BALARAM DAS VS	ADV. VS	// // 0
105	D-CONTC/17732/2024	ASWATHY S, I.A.S. GOURI PRASAD SAMAL VS	ADV. VS	// // 0
106	D-CONTC/17737/2024	ASWATHY S, I.A.S. DHANESWAR SWAIN VS	ADV. VS	// // 0
107	D-CONTC/17742/2024	ASWATHY S, I.A.S. SAKUNTALA GHOSH VS	ADV. VS	// // 0
108	D-CONTC/17744/2024	ASWATHY S, I.A.S. RABIN CHANDRA BERA VS	ADV. VS	// // 0
109	D-CONTC/17747/2024	ASWATHY S, I.A.S. SAMITA GHOSH VS	ADV. VS	// // 0
110	D-CONTC/17752/2024	ASWATHY S, I.A.S. BIDYUT PRAVA DAS VS	ADV. VS	// // 0
111	D-CONTC/17754/2024	ASWATHY S, I.A.S. KRUPASINDHU NAYAK VS	ADV. VS	// // 0
112	D-CONTC/17755/2024	ASWATHY S, I.A.S. SARATA KUMAR PATTANAIAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
113	D-CONTC/17757/2024	ANU GARG, I.A.S. JAMINIKANTA SHAW VS ASWATHY S, I.A.S.	ADV. VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	D-CONTC/17759/2024	SANDHYARANI ROUT VS SIDDESHWAR BALIRAM BONDAR, I.A.S.	ADV VS	// 0 //
115	D-CONTC/17761/2024	DURYODHAN PADHAN VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
116	D-CONTC/17762/2024	NIKHIL CHANDRA PAIRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/17764/2024	SUSANTA KUMAR TRIPATHY VS VISHAL KUMAR DAS, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	D-CONTC/17766/2024	DHIRENDRA KUMAR DAS VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/17769/2024	BHIKARI CHARAN BALIARSINGH VS ANU GARG, I.A.S..	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
120	D-CONTC/17772/2024	HAREKRISHNA BIHARI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/17775/2024	BHAJA KRUSHNA MALLICK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/17778/2024	MANEE BISWAL VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/17783/2024	NRUSINGH CHARAN BEHERA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/17786/2024	PRAVAKAR DAS VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/17787/2024	SAROJ RANJAN BEHERA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	D-CONTC/17788/2024	ASWATHY S, I.A.S ASIT KUMAR TRIPATHY	ADV.	//
		VS	VS	0
127	D-CONTC/17790/2024	ASWATHY S, I.A.S. MINATI PRAVA MISHRA	ADV	//
		VS	VS	0
128	D-CONTC/17794/2024	ASWATHY S, I.A.S BEDADYUTI DASH	ADV.	//
		VS	VS	0
129	D-CONTC/17795/2024	ASWATHY S, I.A.S. RABINDRA KUMAR BARICK	ADV	//
		VS	VS	0
130	D-CONTC/17796/2024	ASWATHY S, I.A.S GOURI SHANKAR GIRI	ADV.	//
		VS	VS	0
131	D-CONTC/17797/2024	ASWATHY S, I.A.S. BAISHNABA NAIK	ADV	//
		VS	VS	0
132	D-CONTC/17798/2024	ASWATHY S, I.A.S PADMA LOCHAN JENA	ADV	//
		VS	VS	0
133	D-CONTC/17799/2024	ASWATHY S, I.A.S TAPAN KUMAR MANDAL	ADV.	//
		VS	VS	0
134	D-CONTC/17801/2024	ASWATHY S, I.A.S. SUSANTA KUMAR SARAF	ADV	//
		VS	VS	0
135	D-CONTC/17804/2024	ASWATHY S, I.A.S ANUPAMA PANDA	ADV.	//
		VS	VS	0
136	D-CONTC/17805/2024	ASWATHY S, I.A.S. TRILOCHAN BEHERA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/17809/2024	ASWATHY S, I.A.S PRAVAT RANJAN MOHANTA VS	ADV. VS	// // 0
138	D-CONTC/17810/2024	ASWATHY S, I.A.S. NURABATI SAHU VS	ADV VS	// // 0
139	D-CONTC/17811/2024	ASWATHY S, I.A.S TILAKAR SAHOO VS	ADV VS	// // 0
140	D-CONTC/17814/2024	ASWATHY S, I.A.S RANJITA MANI SAHU VS	ADV. VS	// // 0
141	D-CONTC/17816/2024	ASWATHY S, I.A.S. TANKADHAR HARIJAN VS	ADV VS	// // 0
142	D-CONTC/17818/2024	ASWATHY S, I.A.S SIRISH KUMAR MAHAPATRA VS	ADV. VS	// // 0
143	D-CONTC/17819/2024	ASWATHY S, I.A.S RUSHIBAR MAJHI VS	ADV VS	// // 0
144	D-CONTC/17821/2024	ASWATHY S, I.A.S SHATABDI DAS VS	ADV VS	// // 0
145	D-CONTC/17823/2024	DIPTI PRAKASH PARIDA AKSHAYA KUMAR PUHAN VS	SATYAJIT SAMAL VS	// // 0
146	D-CONTC/17825/2024	ASWATHY S, I.A.S. DEEPAK KUMAR MISTRY VS	SATYAJIT SAMAL VS	// // 0
147	D-CONTC/17826/2024	ASWATHY S, I.A.S. ANURADHA CHOUDHURY VS JAYANTA PRADHAN, O.E.S.II, B.E.O, BOLANGIR	ADV VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CONTC/17830/2024	DEBENDRA KUMAR MALLIK VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
149	D-CONTC/17834/2024	NIRANJAN SAHOO VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
150	D-CONTC/17837/2024	DEBENDRA RAUT VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
151	D-CONTC/17839/2024	GAYADHAR DASH VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
152	D-CONTC/17841/2024	JITENDRA KUMAR PANIGRAHI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/17845/2024	DUSMANTA KUMAR MOHAPATRA VS ASWATHY S, I.A.S	ADV VS	// 0 //
154	D-CONTC/17849/2024	HARIHAR LENKA VS ASWATHY S, I.A.S	SATYAJIT SAMAL VS	// 0 //
155	D-CONTC/17850/2024	ARATI MOHANTY VS ASWATHY S, I.A.S	ADV VS	// 0 //
156	D-CONTC/17852/2024	SANTOSH KUMAR DORA VS ASWATHY S, I.A.S	ADV VS	// 0 //
157	D-CONTC/17853/2024	SIPRA KAMILLA VS ASWATHY S, I.A.S	ADV VS	// 0 //
158	D-CONTC/17854/2024	NIRANJAN DALAI VS ASWATHY S, I.A.S	ADV VS	// 0 //
159	D-CONTC/17855/2024	MANORAMA DASH	SATYAJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-CONTC/17857/2024	ASWATHY S, I.A.S JADUMANI NAIK	SUMITRA MOHANTY	//
		VS	VS	0
161	D-CONTC/17864/2024	CHINMAY KUMAR DASH, TAHASILDAR, ANGUL MANASI PANDA	ADV	//
		VS	VS	0
162	D-CONTC/17865/2024	ARAVIND AGARWAL, I.A.S SUNIL KUMAR LENKA	ADV	//
		VS	VS	0
163	D-CONTC/17867/2024	DIPTESH KUMAR PATTNAYAK, I.P.S. LABANYA SAHOO	ADV	//
		VS	VS	0
164	D-CONTC/17869/2024	ANU GARG, I.A.S BIPINA BIHARI ROUT	ADV	//
		VS	VS	0
165	D-CONTC/17870/2024	ASWATHI S, I.A.S. SHISHIRA KUMAR MOHAPATRA	ADV	//
		VS	VS	0
166	D-CONTC/17873/2024	ASWATI S , I.A.S. KIRANBALA SAHOO	ADV	//
		VS	VS	0
167	D-CONTC/17874/2024	ASWATHY S, I.A.S. PRATIVA SRICHANDAN	ADV	//
		VS	VS	0
168	D-CONTC/17876/2024	ASWATHY S, I.A.S. LAXMAN NAIK	ADV	//
		VS	VS	0
169	D-CONTC/17879/2024	VISHAL KUMAR DEV, I.A.S ANUPAMA KUMARI PATEL	ADV	//
		VS	VS	0
170	D-CONTC/17881/2024	VISHAL KUMAR DEV, I.A.S SANTOSH KUMAR NAIK	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CONTC/17883/2024	VISHAL KUMAR DEV, I.A.S. NIRANJAN ROUT VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// // 0 //
172	D-CONTC/17884/2024	SARATHI DHURUA VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// // 0 //
173	D-CRLA/11869/2024	RAJESH KUMAR DANDPAT @ RAJESH DANDAPAT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /154 /2021 0 //
174	D-CRLA/11873/2024	NIRANJAN SAHU VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 0 //
175	D-CRLA/11900/2024	PITTER @ MANTU @ BIJU NAYAK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	INDUASTRIAL,NISA /132 /2017 0 //
176	D-CRLA/11911/2024	KIAPHULA MAJHI VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	BOLANGIR SADAR /141 /2013 0 //
177	D-CRLA/11959/2024	DANISH ANSARI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	RAJGANGPUR /90 /2022 0 //
178	D-CRLMA/11901/2024	KAMINIBALA NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BALUGAON P.S. /322 /2023 0 //
179	D-CRLMA/11922/2024	SANTOSH ARGAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 0 //
180	D-CRLMA/11970/2024	CHITTARANJAN ROUT VS REPUBLIC OF INDIA	DIPTI RANJAN MOHAPATRA VS	BHANDARIPOKHARI /11 /2013 0 //
181	D-CRLMA/11995/2024	GAJENDRA KUMAR PADHI VS STATE OF ODISHA	PADMINI DASH VS	/ / 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMA/12001/2024	LINGARAJ AZAD VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	K.SINGHPUR /87 /2023 () //
183	D-CRLMC/11809/2024	LIYI MARLI NOSHI VS RAHJESH KUMAR SINGH	ANINDITA PUJARI VS	//0 () //
184	D-CRLMC/11813/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUBHRANSHU DASH VS	CHAULIAGANJA /48 /2024 () //
185	D-CRLMC/11818/2024	KARIMI CHAITANYA VS STATE OF ODISHA	S.S.RAY (2) VS	KASINAGAR /122 /2020 () //
186	D-CRLMC/11824/2024	DIPAK ROUT VS STATE OF ODISHA	BICITRA NARAYANA SATAPATHY VS	//0 () //
187	D-CRLMC/11832/2024	NIRMAL MALLICK @ NIPULI VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KAMAKHYANAGAR /64 /2023 () //
188	D-CRLMC/11837/2024	KRUSHNA CHANDRA PANDA @ KRUSHNA CH. PANDA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	DHARMABANDHA PS /17 /2018 () //
189	D-CRLMC/11839/2024 CRLMC/1379/2024	BHISMA NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /103 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalaha CT/0000253/2024
190	D-CRLMC/11840/2024	BISWANATH SAHU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	CHHENDIPADA /135 /2013 () //
191	D-CRLMC/11841/2024	RAKA@RAKESH SETHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NIALI /116 /2018 () //
192	D-CRLMC/11846/2024	LIPU@BIJAY KUMAR SAHU@BIJAY SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /180 /2020 () //
193	D-CRLMC/11855/2024	PRASANA KUMAR JENA @ PRASANA JENA	SANTOSH KUMAR SAMANTARAY	KABISURYANAGAR /175 /2007

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	D-CRLMC/11857/2024	GOLAK BIHARI BEHERA	RAMANI KANTA PATTANAİK	JAGANNATHA PRASAD /174 /2018
		VS	VS	()
		STATE OF ODISHA		//
195	D-CRLMC/11859/2024	CHANDRA KUMAR MALLICK	NIHAR RANJAN SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	D-CRLMC/11870/2024	BIBHUTI BHUSAN DHAL	SUBHRA NARAYAN GAYA	BADACHANA /108 /2000
		VS	VS	()
		STATE OF ODISHA		//
197	D-CRLMC/11875/2024	KANISTA KANHAR	AKSHAYA KUMAR SAHOO	DASPALLA /12 /2009
		VS	VS	()
		STATE OF ODISHA		//
198	D-CRLMC/11879/2024	SURENDRA KUMAR DAS	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	D-CRLMC/11885/2024	KHAGESWAR NANDAGOSWAMI	LALATENDU RAY	BETNOTI /98 /2018
		VS	VS	()
		STATE OF ODISHA		//
200	D-CRLMC/11890/2024	PRINCIPAL, CHOUDWAR WOMENS COLLEGE, CUTTACK	SANJIB MOHANTY	/ /0
		VS	VS	()
		BASANTA KUMAR SETHI		//
201	D-CRLMC/11897/2024	BHUBANANDA NAIK	SANDEEP RAJ PANDA	BALASORE VIGILANCE /11 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
202	D-CRLMC/11899/2024	OM SHARMA	TAPAN JYOTI PANI	MACHHKUND /83 /2021
		VS	VS	()
		STATE OF ODISHA		//
203	D-CRLMC/11903/2024	SURENDRA JAGADEV	BHARAT BHUSAN ROURTRAY	BANAPUR P.S. /211 /2010
		VS	VS	()
		STATE OF ODISHA		//
204	D-CRLMC/11912/2024	KANHU BEHERA @ AMBA KANHU	JYOTIRMAYA SAHOO	DIGAPAHANDI /160 /2012
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-CRLMC/11915/2024	STATE OF ODISHA BANITA SABAR VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /455 /2023 ()
206	D-CRLMC/11916/2024	STATE OF ODISHA PRADIP KUMAR SAHU@ PRADIP KUMAR SAHOO VS	JYOTIRMAYA SAHOO VS	// AIRPORT /386 /2023 ()
207	D-CRLMC/11918/2024	STATE OF ODISHA GOUTAM BAGH VS	RAJIB LOCHAN PATRNAIK VS	// CHANDAHANDI /2 /2015 ()
208	D-CRLMC/11919/2024	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
209	D-CRLMC/11926/2024	KAILASH PANIGRAHY HEMANTA KUMAR SWAIN VS	BINAYA KUMAR MOHANTY VS	// TIRTOL /3 /2009 ()
210	D-CRLMC/11928/2024	STATE OF ODISHA NIRANJAN NAYAK VS	BIDYADHAR MANSING VS	// LAXMISAGAR P.S. /206 /2024 ()
211	D-CRLMC/11932/2024	STATE OF ODISHA DEBASISH @ DEBA VS	RAMAKANTA PRADHAN VS	// RAIRANGPUR (RURAL) /39 /2019 ()
212	D-CRLMC/11939/2024	STATE OF ODISHA ANURADHA NEGI VS	HEMANTA KUMAR MUND VS	// KORAPUT VIGILANCE /28 /2014 ()
213	D-CRLMC/11951/2024	STATE OF ODISHA(VIG.) DIBAKAR @ DIBAKARA BEHERA VS	DULKESH MOHANTY VS	// RAMBHA (KHALLIKOTE) /731 /2023 ()
214	D-CRLMC/11953/2024	STATE OF ODISHA RAJENDRA KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /35 /2016 ()
215	D-CRLMC/11973/2024	STATE OF ODISHA SANYASI MALLIK @ SANYA MALLIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// BALLIGUDA /80 /2015 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-CRLMC/11975/2024	DHARAMA NAYAK @ RANJAN NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 0 //
217	D-CRLMC/11978/2024	ARTATRANA SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BALIAPANDA /20 /2022 0 //
218	D-CRLMC/11988/2024	SHUVRA KANTA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	/ /0 0 //
219	D-CRLMC/12002/2024	FIROJ LAKRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RAJGANGPUR /202 /2023 0 //
220	D-CRLMC/12005/2024	SATYAM SUNDAR PATRA @ BAPI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /121 /2012 0 //
221	D-CRLMC/12006/2024	SABYA SACHI PANDA@SUNIL@SARAT VS STATE OF ODISHA	AVIJIT PATNAIK VS	PADMAPUR /45 /2008 0 //
222	D-CRLMP/11817/2024	BISWANATH DAS VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	/ /0 0 //
223	D-CRLMP/11828/2024	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	/ /0 0 //
224	D-CRLMP/11860/2024	KUMARI PRAMILA PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 0 //
225	D-CRLMP/11864/2024	BELIEVERS CHURCH INDIAN, BBSR VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK	P.C.CHHINCHANI VS	/ /0 0 //
226	D-CRLMP/11878/2024	UDIT NARAYAN BARIK VS STATE OF ODISHA	RANJITA SINGH VS	/ /0 0 //
227	D-CRLMP/11884/2024	MANJULATA PANDA	RANJITA SINGH	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-CRLMP/11893/2024	BISHNUPRIYA PANIGRAHI	MANOJ KUMAR MOHANTY (2)	//0
		VS	VS	0
		STATE OF ODISHA		//
229	D-CRLMP/11909/2024	TIKANA @ TIKINA PATRA	DHARMENDRA SETHY	//0
		VS	VS	0
		STATE OF ODISHA		//
230	D-CRLMP/11931/2024	DEBANAM PRIYADARSHI MANAS	AMITAV TRIPATHY	//0
		VS	VS	0
		SWOYAMPRAVA SAHOO @ SUKA		//
231	D-CRLMP/11936/2024	SARAT CHANDRA SAMAL	SUBRAT KUMAR MOHANTY	//0
		VS	VS	0
		STATE OF ODISHA		//
232	D-CRLMP/11945/2024	MITRABHANU BEHERA	RABINDRA NATH PRUSTY	//0
		VS	VS	0
		STATE OF ODISHA		//
233	D-CRLMP/11968/2024	PUNI NAIK	SHYAM NARESH MOHANTY	//0
		VS	VS	0
		STATE OF ODISHA		//
234	D-CRLMP/11982/2024	PABITRA MOHAN SAHOO	HRUDANANDA MOHAPATRA	//0
		VS	VS	0
		STATE OF ODISHA		//
235	D-CRLMP/11984/2024	ANAND BHOI	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-CRLMP/11985/2024	MANJUSHREE SAHOO	HRUDANANDA MOHAPATRA	//0
		VS	VS	0
		STATE OF ODISHA		//
237	D-CRLMP/11991/2024	GAJENDRA CHAMARA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-CRLREV/11849/2024 CRLREV/168/2024	K. DINESH KUMAR	TANMAY MISHRA	BERHAMPUR TOWN /97 /2020
		VS	VS	1ST A.D.J.,BERHAMPUR(Ganjam)

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-CRLREV/11853/2024	STATE OF ODISHA SYED NAIMUDDIN VS	LALATENDU PRADHAN VS	ST/0000123/2022 LAXMISAGAR P.S. /301 /2022 ()
240	D-CRLREV/11913/2024	STATE OF ODISHA GYANARANJAN BEHERA VS	DIGAMBAR SETHI VS	// JODA /29 /2021 ()
241	D-CRP/17878/2024	STATE OF ODISHA DEBARAJ SWAIN VS	SATYA NARAYAN MISHRA 4 VS	// ()
242	D-FAO/17606/2024	PRADIPTA KUMAR ROUT GOURI PENTHEI VS	BIRANCHI NARAYAN RATH VS	// ()
243	D-FAO/17621/2024	KRUSHAKBANDHU SAHOO REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. L.T.D. VS	SOMNATH ROY VS	// ()
244	D-FAO/17629/2024	MD. AKBAR KABITA GOCHHAYAT VS	SATYABAN SAHOO VS	// ()
245	D-FAO/17634/2024	UNION OF INDIA NAZIR HOSSAIN VS	SATYABAN SAHOO VS	// ()
246	D-FAO/17638/2024	UNION OF INDIA M/S. NEW LAXMI STEEL AND POWER PVT. LTD., JAJPUR VS	SAIBRATA RATH VS	// ()
247	D-JCRLA/11810/2024 JCRLA/47/2024	BASANTI MALLICK SATANA JAKAKA VS	ADV. VS	RAYAGADA TOWN /44 /2020 A.D.J.,RAYGADA(Rayagada)
248	D-JCRLA/11811/2024 JCRLA/48/2024	STATE OF ODISHA BHABATOSH BHADRA VS	ADV VS	CT/0000036/2020 RAIGHAR /170 /2017 A.D.J.,NAWARANGPUR(Nabarangapur)
249	D-MACA/17539/2024	STATE OF ODISHA TARABATI PRADHAN VS	PRADEEP KUMAR MISHRA VS	CT/0000017/2018 // ()
		JUDHISTRA SAHU		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-MACA/17541/2024	JEMA SAHU VS LULU SAHU	PRADEEP KUMAR MISHRA VS	// 0 //
251	D-MACA/17563/2024	KAMADEV SAHU VS LALENDRA NAIK	RAMESH CHANDRA PRADHAN VS	// 0 //
252	D-MACA/17666/2024	MANMATHA BEHERA VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// 0 //
253	D-MACA/17668/2024	BABULA MEHER VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// 0 //
254	D-MACA/17669/2024	PURNA CHADNRA PATRA VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// 0 //
255	D-MACA/17671/2024	SANTOSH BAHUKA VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// 0 //
256	D-MACA/17672/2024	DEBAKI BHOKTA VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// 0 //
257	D-MACA/17675/2024	AMAR PATEL VS NITYANANDA BAG	BHARAT BHUSAN ROUTRAY VS	// 0 //
258	D-MATA/17644/2024	B.SILPARANI VS PRATAP KUMAR NAIK @ JOSEPH PRATAP	ARIJEET MISHRA VS	// 0 //
259	D-MATA/17648/2024	MALAY KETAN DAS VS JHARANA DAS	ARIJEET MISHRA VS	// 0 //
260	D-MATA/17674/2024	SUNITA AGARWAL VS BIKASH KUMAR AGARWAL	SHREYA PATNAIK VS	// 0 //
261	D-MATA/17746/2024	DEBANAM PRIYADARSHI MANAS	AMITAV TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	D-MATA/17753/2024	SWOYAMPRAVA SAHOO @ SUKA DEBADUTTA MISHRA	SUJATA JENA	//
		VS	VS	0
263	D-RPFAM/17601/2024	ANUROOPA UDGATA UTTAM KUMAR KAR	UDIT NARAYAN JENA	//
		VS	VS	0
264	D-RPFAM/17716/2024	PARBATI KAR SABHYARANI ROUT	ARUN KUMAR CHAND	//
		VS	VS	0
265	D-RPFAM/17868/2024	MADAN MOHAN JENA BISHNUPRIYA MOHANTY	SWARUP KUMAR PATNAIK	//
		VS	VS	0
266	D-RSA/17614/2024	MAHENDRA SAHU JAGANNATH MAHAPRABHU, JUGISARDA	LAXMAN PRADHAN	//
		VS	VS	0
267	D-RSA/17701/2024	TUNA CHANDRA SADANGI SANJITA DEBNATH @ BAG	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
268	D-RSA/17714/2024	ABHAYA BAG PURNA CHANDRA MAHANTA	AMIT PRASAD BOSE	//
		VS	VS	0
269	D-RSA/17721/2024	STATE OF ODISHA RENUKA PADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
270	D-RSA/17779/2024	MENAKA BISWAL PRAVAT KUMAR PANDA	DAYANANDA MOHAPATRA	//
		VS	VS	0
271	D-RVWPET/17625/2024	MANORANJAN MOHAPATRA MAMATA BEHERA	ADV.	//
		VS	VS	0
272	D-RVWPET/17689/2024	STATE OF ODISHA AJAYA KUMAR SAHOO	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-RVWPET/17770/2024	STATE OF ODISHA NABAGHANA DALAI VS BRUNDABAN DALAI	SUSANTA DASH VS	// // 0 //
274	D-RVWPET/17781/2024	CHITRASEN PATEL VS STATE OF ODISHA	SANJIV JOSHI VS	// // 0 //
275	D-STREV/17806/2024	M/S.SITARAM AGRAWAL VS STATE OF ODISHA	CHITTARANJAN DAS VS	// // 0 //
276	D-STREV/17820/2024	M/S.SITARAM AGRAWAL VS STATE OF ODISHA	CHITTARANJAN DAS VS	// // 0 //
277	D-STREV/17827/2024	M/S.SITARAM AGRAWAL VS STATE OF ODISHA	CHITTARANJAN DAS VS	// // 0 //
278	D-TRP(C)/17628/2024	JAGESWARI SAHU VS BYOMAKESHA SAHU	JAGABANDHU SAHU VS	// // 0 //
279	D-TRP(C)/17691/2024	JYOTSNARANI MOHAPATRA VS DEBASISH NAYAK	DURGA PRASAD PRADHAN VS	// // 0 //
280	D-TRP(C)/17726/2024	POOJA RAJDEV VS PRASHANT THAKKAR	RAMESH AGARWAL VS	// // 0 //
281	D-TRP(C)/17733/2024	SUCHITRA PATRA VS GYANA RANJAN PATRA	BIJAY KUMAR MOHANTY VS	// // 0 //
282	D-TRP(C)/17863/2024	BIMALA SAHOO VS BIKASH NAYAK	AMLAN SHAKTI PAUL VS	// // 0 //
283	D-TRPCRL/11942/2024	MANISHA MOHANTY VS STATE OF ODISHA	RAMESH AGARWAL VS	DHUSURI /55 /2024 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WA/17533/2024	STATE OF ODISHA VS KAMINI ACHARJYA	DHANANJAYA MUND, A.G.A. VS	// 0 //
285	D-WA/17546/2024	STATE OF ODISHA VS UMESH KUMAR MOHARATHA	DHANANJAYA MUND, A.G.A. VS	// 0 //
286	D-WA/17566/2024	STATE OF ODISHA VS MANGAL SINGH	SASWAT DAS, A.G.A. VS	// 0 //
287	D-WA/17585/2024	STATE OF ODISHA VS KASTURI NAYAK	GYANA RANJAN MAHAPATRA, A.S.C. VS	// 0 //
288	D-WA/17623/2024	STATE OF ODISHA VS KALPANA NAIK	DHANANJAYA MUND,A.G.A VS	// 0 //
289	D-WA/17679/2024	STATE OF ODISHA VS HADU PANDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
290	D-WA/17685/2024	STATE OF ODISHA VS PRAFULLA KUMAR MALLIK	BIPLAB MOHANTY,A.G.A VS	// 0 //
291	D-WA/17687/2024	JATINDRA BEHERA VS TATA AIG GENERAL INSURANCE CO,LTD	NIRANJAN BISWAL VS	// 0 //
292	D-WA/17750/2024	STATE OF ODISHA VS DINABANDHU SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
293	D-WA/17776/2024	STATE OF ODISHA VS ALTHES KHARIN DHANPHUL	SUKUMAR GHOSH,A.G.A VS	// 0 //
294	D-WA/17792/2024	PRASANTA KUMAR PADHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
295	D-WA/17824/2024	BHAGABATI GURU	SANTOSH KUMAR NANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WA/17828/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
		PADMA CHARAN PRADHAN		//
297	D-WP(C)/17531/2024	NATIONAL SMALL INDUSTREIS CORPORATION, LTD., KOLKATA	SMITA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/17532/2024	M/S. KANCHAN FILLING STATION, JAGATSINGHPUR	ANJAN KUMAR BISWAL	//
		VS	VS	0
		AUTHORIZED OFFICER, SBI, CUTTACK		//
299	D-WP(C)/17534/2024	KUMUDINI JAYASINGH	NARENDRA CHANDRA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/17536/2024	BASANTI NAYAK	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/17537/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD, BBSR	ADAM ALI KHAN	//
		VS	VS	0
		SASMITA MOHANTY		//
302	D-WP(C)/17540/2024	SANTI LATA NAYAK	TRINATH PADHI	//
		VS	VS	0
		SOVA JENA		//
303	D-WP(C)/17542/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD. KOLKATA	SMITA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/17543/2024	SURYAKANTI PATEL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/17544/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD.,	SMITA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/17547/2024	DAMAYANTI NARENDRA	ANAM CHARAN PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/17549/2024	STATE OF ODISHA PADMAN SARAF VS	RAMAKANTA DAS VS	// // 0
308	D-WP(C)/17550/2024	STATE OF ODISHA NATIONAL SMALL INDUSTRIES CORPORATION LTD., VS	SMITA RANJAN PATNAIK VS	// // 0
309	D-WP(C)/17551/2024	STATE OF ODISHA JAGANNATH BEHERA VS	SASWATI MOHAPATRA VS	// // 0
310	D-WP(C)/17552/2024	UNION OF INDIA UNION OF INDIA VS	PRASANNA KUMAR PARHI VS	// // 0
311	D-WP(C)/17553/2024	UNITED CONSTRUCTION, CUTTACK RAMAKRUSHNA PATTNAIK VS	BITAS KUMAR SWAIN VS	// // 0
312	D-WP(C)/17554/2024	STATE OF ODISHA BUDHADEV ROUT VS	KUNAL KUMAR SWAIN VS	// // 0
313	D-WP(C)/17555/2024	STATE OF ODISHA ISWAR CHANDRA SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
314	D-WP(C)/17556/2024	STATE OF ODISHA AYUSH MISHRA VS	SANJIB KUMAR RAY VS	// // 0
315	D-WP(C)/17557/2024	STATE OF ODISHA AVAYA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
316	D-WP(C)/17558/2024	STATE OF ODISHA ABHIMANYU MALLICK VS	KUNAL KUMAR SWAIN VS	// // 0
317	D-WP(C)/17559/2024	STATE OF ODISHA HIMANSHU SEKHAR MAITI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/17560/2024	ADITYA KUMAR MENDILI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
319	D-WP(C)/17561/2024	TRILOCHAN MAHARANA VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
320	D-WP(C)/17564/2024	JAGANNATH SAHOO VS COMMNR. CUM SECY. GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
321	D-WP(C)/17565/2024	PARAMESWAR KISHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
322	D-WP(C)/17567/2024	SWARNALATA BHUYAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
323	D-WP(C)/17568/2024	RAKESH JHANKAR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
324	D-WP(C)/17570/2024	KOUSHALYA BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
325	D-WP(C)/17571/2024	PRASANTA KUMAR DAS VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
326	D-WP(C)/17573/2024	MAYADHAR GIRI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
327	D-WP(C)/17574/2024	SUDARSAN HATI VS S.T.A, CUTTACK	AUROVINDA MOHANTY VS	// 0 //
328	D-WP(C)/17575/2024	SUDHIR KUMAR PATTANAİK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
329	D-WP(C)/17576/2024	TAPAS RANJAN BARIK	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/17577/2024	BATAKRUSHNA SWAIN	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/17580/2024	BIJAYA KUMAR DAKUA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/17581/2024	RASANANDA SAHOO	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/17582/2024	TRIBHANJAN SAMANTARAY	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/17583/2024	RAMESH CHANDRA MISHRA	BISHAL BAIVAB	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/17584/2024	MANOJ KUMAR PANDA	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/17586/2024	DINABANDHU GOUDA	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/17588/2024	BANAMBAR SWAIN	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/17589/2024	BHASKAR MUDULI	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/17592/2024	MAYADHAR SAHOO	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/17593/2024	SURYAMADHAB PANIGRAHI	NRUSINGH CHARAN ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/17595/2024	STATE OF ODISHA BIJAYA KUMAR MOHARANA VS	MAHENDRA KUMAR SAHOO VS	// // 0
342	D-WP(C)/17596/2024	STATE OF ODISHA M/S SATAPATHY ASSOCIATES, BARGARH VS	SAILABALA JENA VS	// // 0
343	D-WP(C)/17597/2024	UNION BANK OF INDIA CHANDRA SEKHAR DASH VS	MAHENDRA KUMAR SAHOO VS	// // 0
344	D-WP(C)/17598/2024	STATE OF ODISHA BAIRAGI CHARAN SAHOO VS	BANSHIDHAR SATAPATHY VS	// // 0
345	D-WP(C)/17600/2024	STATE OF ODISHA RABINDRANATH BARIK VS	MAHENDRA KUMAR SAHOO VS	// // 0
346	D-WP(C)/17602/2024	STATE OF ODISHA ROHIT KUMAR SANTUKA VS	NALINI KANTA DASH VS	// // 0
347	D-WP(C)/17603/2024	AUTHORISE OFFICER, BANK OF BARODA, CUTTACK SASANKA SEKHAR BISWAL VS	MAHENDRA KUMAR SAHOO VS	// // 0
348	D-WP(C)/17605/2024	STATE OF ODISHA SURESH CHANDRA SAHOO VS	GHANASHYAM MUDULI VS	// // 0
349	D-WP(C)/17607/2024	STATE OF ODISHA DILIP KUMAR JENA VS	DEBENDRA NARAYAN PATTANAİK VS	// // 0
350	D-WP(C)/17608/2024	STATE OF ODISHA SUSHANTA SEKHAR @ SUSHANTA SEKHAR DAS VS	AMITAV DAS VS	// // 0
351	D-WP(C)/17609/2024	MANAGING DIRECTOR, OCSC LTD.,BHUBANESWAR MUNI KHORA @ MAHANANDIA VS	MANOJ KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/17610/2024	GUNANIDHI MAHANTA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
353	D-WP(C)/17611/2024	SUDHARANI BHUYAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
354	D-WP(C)/17613/2024	SHAMIM NIGAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
355	D-WP(C)/17615/2024	RASHMITA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
356	D-WP(C)/17616/2024	GUNANIDHI MAHANTA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
357	D-WP(C)/17617/2024	MD.ZAFFAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
358	D-WP(C)/17619/2024	KRIDAY REALTY PVT. LTD. BBSR VS THE STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	// 0 //
359	D-WP(C)/17620/2024	RATNAKAR NAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
360	D-WP(C)/17622/2024	ANIL KUMAR BARIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
361	D-WP(C)/17624/2024	GHANASHYAM DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
362	D-WP(C)/17626/2024	BRAJABANDHU BISWAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
363	D-WP(C)/17627/2024	DR. BISWESWAR ACHARYA	RANJAN KUMAR ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/17630/2024	ASHOK KUMAR BARIK	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/17631/2024	RACHITA DALAI	AKSHAYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/17633/2024	LALITENDU DAS	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/17635/2024	GAGAN BIHARI BHOI	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/17636/2024	SEK YUSUF ALLI @ SK. YUSUF ALLI	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/17637/2024	KUMARSEN SENAPATI	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/17639/2024	KUMARSEN SENAPATI	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/17640/2024	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//
		VS	VS	0
		COMMNR. BMC, KHURDA		//
372	D-WP(C)/17641/2024	BABIRANI SAHOO	AMIYA KUMAR CHHATOI	//
	WP(C)/9711/2024	VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/17642/2024	SARASWATI SETHY	AJIT KUMAR MOHANTY	//
		VS	VS	0
		NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI		//
374	D-WP(C)/17643/2024	PRIYADARSHANI MOHAPATRA	C. KASTURI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/17645/2024	LALMOHAN MOHAPATRA MANONIT BODRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// // 0 //
376	D-WP(C)/17646/2024	GLORIA TOPNO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
377	D-WP(C)/17647/2024	GIRISH PRASAD DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
378	D-WP(C)/17650/2024	KASHINATH MAHAPATRA VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
379	D-WP(C)/17651/2024	KRUPASINDHU SINGH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
380	D-WP(C)/17653/2024	MD. MOJIBUR RAHEMAN VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
381	D-WP(C)/17654/2024 WP(C)/9801/2024	ANJALI ORAM VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
382	D-WP(C)/17657/2024	MAKARA MAJHI VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
383	D-WP(C)/17659/2024 WP(C)/9800/2024	RAJU LOHAR VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
384	D-WP(C)/17660/2024 WP(C)/9783/2024	AJAY XESS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
385	D-WP(C)/17662/2024 WP(C)/9781/2024	SAGAR LUGUN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/17664/2024 WP(C)/9785/2024	ABHISHEK KISHAN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
387	D-WP(C)/17667/2024	SIBA GOUD VS THE ADDL. DISTRICT MAGISTRATE, ROURKELA	BHARAT BHUSAN ROUSTRAY VS	// 0 //
388	D-WP(C)/17670/2024	BANSIDHAR BEHERA VS AUTHORISED OFFICER, PUNJAB NATIONAL BANK, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //
389	D-WP(C)/17673/2024	DR. BINAYAK PATNAIK VS SECY. TO THE CHANCELLOR, BERHAMPUR UNIVERSITY, BBSR	SANTOSH KUMAR MAHANTY VS	// 0 //
390	D-WP(C)/17676/2024	BIJAY KUMAR SAMAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
391	D-WP(C)/17677/2024	BICHITRANANDA SAMAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
392	D-WP(C)/17678/2024	MOHAN LAL AGARWAL VS THE STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
393	D-WP(C)/17680/2024	KANCHAN PRASAD @ KANCHAN MANISH THACKER VS COLLECTOR, JHARSUGUDA	SIDHARTHA DAS VS	// 0 //
394	D-WP(C)/17681/2024	SAMSARA KHATUN VS UNION OF INDIA	PRIYANKA MOHAPATRA VS	// 0 //
395	D-WP(C)/17682/2024	PRATAP KUMAR SAMAL VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //
396	D-WP(C)/17683/2024	K. PRADEEP KUMAR PRUSTY VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
397	D-WP(C)/17684/2024	SKD ASSOCIATES CUTTACK	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	D-WP(C)/17693/2024	TATA MOTOR FINANCE LTD., BIREN KUMAR SETHI	SIDHARTHA SWAIN	//
		VS	VS	0
399	D-WP(C)/17694/2024	STATE OF ODISHA KANHU CHARAN BAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
400	D-WP(C)/17696/2024	STATE OF ODISHA RASHMI RANJAN BISWAL	CHANDAN MISHRA	//
		VS	VS	0
401	D-WP(C)/17697/2024	R.T.O CUTTACK ASHISH RANJAN NAYAK	CHANDAN MISHRA	//
		VS	VS	0
402	D-WP(C)/17698/2024	R.T.O CUTTACK KARUNAKAR BARIK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
403	D-WP(C)/17699/2024	STATE OF ODISHA KANHU CHARAN MUDULI	SIDHESWAR MALLIK	//
		VS	VS	0
404	D-WP(C)/17702/2024	STATE OF ODISHA MANAS KUMAR SETHY	CHANDAN MISHRA	//
		VS	VS	0
405	D-WP(C)/17703/2024	R.T.O CUTTACK LILABATI BEHERA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
406	D-WP(C)/17705/2024	STATE OF ODISHA BABITA DAS	CHANDAN MISHRA	//
		VS	VS	0
407	D-WP(C)/17706/2024	R.T.O GANJAM PRAKASH CHANDRA GIRI	JAYANTA KUMAR MAJHI	//
		VS	VS	0
408	D-WP(C)/17707/2024	STATE OF ODISHA NIRMAL MOHANTY	CHANDAN MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		R.T.O CUTTACK		//
409	D-WP(C)/17709/2024	SARATA KUMAR PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
410	D-WP(C)/17710/2024	JANAK KUMAR SAHOO	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
411	D-WP(C)/17712/2024	TRILOCHAN DAS	PRATIK DASH	//
		VS	VS	0
		ADDL.COMMISSIONER OF STATE TAX(APPEAL) BALASORE		//
412	D-WP(C)/17713/2024	TRILOCHAN DAS	PRATIK DASH	//
		VS	VS	0
		ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE		//
413	D-WP(C)/17718/2024	SRI SRI BAULI MATH, PURI	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
414	D-WP(C)/17719/2024	TRILOCHAN DAS	PRATIK DASH	//
		VS	VS	0
		ADDL.COMMISSIONER OF STATE TAX (APPEAL), BALASORE		//
415	D-WP(C)/17720/2024	TRILOCHAN DAS	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
416	D-WP(C)/17724/2024	KRISHNA KUMARI PRADHAN	DEBADATTA MOHANTY	//
		VS	VS	0
		ADDITIONAL DISTRICT MAGISTRATE ,KHANDHAMAL		//
417	D-WP(C)/17725/2024	TRILOCHAN DAS	PRATIK DASH	//
		VS	VS	0
		ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE		//
418	D-WP(C)/17728/2024	TROLICHAN DAS	PRATIK DASH	//
		VS	VS	0
		ADDL.COMMISSIONER OF STATE TAX (APPEAL		//
419	D-WP(C)/17730/2024	TRILOCHAN DAS	PRATIK DASH	//
		VS	VS	0
		ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/17731/2024	RABINARAYAN PATRA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
421	D-WP(C)/17734/2024	E.RAM RAO BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
422	D-WP(C)/17735/2024	AJAYA KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
423	D-WP(C)/17736/2024	SHASHIKANTA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
424	D-WP(C)/17739/2024	SACHITANANDA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
425	D-WP(C)/17740/2024	KOTTAKATA VASANTA KUMARI VS THE ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
426	D-WP(C)/17741/2024	DAITARI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
427	D-WP(C)/17743/2024	DR.GOPAL CHANDRA RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
428	D-WP(C)/17745/2024	RAJENDRA PRASAD SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
429	D-WP(C)/17748/2024	MANASI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	D-WP(C)/17749/2024	KANCHANA PANDIT VS ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
431	D-WP(C)/17751/2024	BASUDEB AGASTI	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	D-WP(C)/17756/2024	RABINDRA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	D-WP(C)/17758/2024	SAMUNATH @ SUBUNATH PRADHAN	ASHOK DAS	//
		VS	VS	0
		ADDITIONAL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
434	D-WP(C)/17760/2024	RATIKANTA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	D-WP(C)/17763/2024	KATTAKATA DANDAPANI SUBUDHI	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION ,GANJAM		//
436	D-WP(C)/17765/2024	AKSHAYA KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	D-WP(C)/17767/2024	RAJANI SHARMA	ASHOK DAS	//
		VS	VS	0
		ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
438	D-WP(C)/17768/2024	MADAN MOHAN MOHANTY	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	D-WP(C)/17771/2024	SIMANCHAL DAS	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR., OF SETTLEMENT AND CONSOLIDATION , GANJAM		//
440	D-WP(C)/17773/2024	SUDARSAN PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	D-WP(C)/17774/2024	DHUSHASAN BEHERA	JNANA RANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
442	D-WP(C)/17777/2024	SANDEEP KUMAR GURU	SAILABALA JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-WP(C)/17780/2024 WP(C)/9793/2024	STATE OF ODISHA DR.SAMPARNA PRUSTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// // 0
444	D-WP(C)/17782/2024	AKSHAYA KUMAR CHOUDHURY VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// // 0
445	D-WP(C)/17784/2024	ADIKANDA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0
446	D-WP(C)/17785/2024	BIJAY KUMAR PARIDA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// // 0
447	D-WP(C)/17789/2024	ANURADHA OJHA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0
448	D-WP(C)/17791/2024	HARIHAR NANDA VS BINAPANI MISHRA	BISWAJIT KANUNGO VS	// // 0
449	D-WP(C)/17793/2024	SOURAV MISRA VS THE STATE OF ODISHA	SAROJ KUMAR PARIDA VS	// // 0
450	D-WP(C)/17800/2024	RIKASH KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0
451	D-WP(C)/17802/2024	KARTIKA SAHOO VS COLLECTOR, JAJPUR	DAMODAR PATRA VS	// // 0
452	D-WP(C)/17803/2024	RABINDRA KUMAR BARIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0
453	D-WP(C)/17807/2024	BAYAMANA PANDA VS STATE OF ODISHA	BIMBISAR DASH VS	// // 0

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-WP(C)/17808/2024	PRASANA KUMAR SAHOO VS PUSHPALATA SAHOO	PARTHA SARATHI DAS VS	// 0 //
455	D-WP(C)/17813/2024	KAMALAKANTA RAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
456	D-WP(C)/17815/2024	GITANJALI MOHAPATRA VS UNION OF INDIA	UMESH CHANDRA PATNAIK VS	// 0 //
457	D-WP(C)/17817/2024	M/S. ALL THAT JAZZ, SAMBALPUR VS UNION OF INDIA	SUMIT LAL VS	// 0 //
458	D-WP(C)/17822/2024	MAHENDRA SAHU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
459	D-WP(C)/17829/2024	HRUSIKESH MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
460	D-WP(C)/17831/2024	HIMANSHU SEKHAR MISHRA VS THE DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. GOVT. OF ODISHA	S. SUDHAKAR RAO VS	// 0 //
461	D-WP(C)/17832/2024	DR.SURENDRA KUMAR SAHOO VS COMMISSIONER, OFFICE OF THE RPF, KHURDA	SUSANTA KUMAR MISHRA VS	// 0 //
462	D-WP(C)/17835/2024	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
463	D-WP(C)/17836/2024	ASHOK KUMAR BHUE VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
464	D-WP(C)/17838/2024	DR.BIJAYA KUMAR SAHOO VS COMMISSIONER, OFFICE OF THE R.P.F., KHURDA	SUSANTA KUMAR MISHRA VS	// 0 //
465	D-WP(C)/17840/2024	TRINATH PADHI	SHAKTI DATTA TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	D-WP(C)/17842/2024	CHEIF EO, KORAPUT, BABULAL BARIHA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
467	D-WP(C)/17843/2024	STATE OF ODISHA GOPAL KRUSHNA DAKUA	BASANTA KUMAR BARIK	//
		VS	VS	0
468	D-WP(C)/17844/2024	STATE OF ODISHA NARAYAN DAS	SUKANTA KUMAR MISHRA	//
		VS	VS	0
469	D-WP(C)/17846/2024	STATE OF ODISHA LINGARAJ PRADHAN	SANTOSH KU. NANDA	//
		VS	VS	0
470	D-WP(C)/17847/2024	STATE OF ODISHA SACHALA BALA BISWAL	SUKANTA KUMAR MISHRA	//
		VS	VS	0
471	D-WP(C)/17848/2024	STATE OF ODISHA PRAHALLAD JENA	BHAGABAN MOHANTY	//
		VS	VS	0
472	D-WP(C)/17851/2024	STATE OF ODISHA ANITA PADHI	ATUL KUMAR MOHANTY	//
		VS	VS	0
473	D-WP(C)/17856/2024	STATE OF ODISHA SHANTILATA TRIPATHY	RANJIT SAMAL	//
		VS	VS	0
474	D-WP(C)/17858/2024	STATE OF ODISHA PRASANNA KUMAR RATHA	RANJIT SAMAL	//
		VS	VS	0
475	D-WP(C)/17859/2024	STATE OF ODISHA KIRTAN SAHU	RANJIT SAMAL	//
		VS	VS	0
476	D-WP(C)/17860/2024	STATE OF ODISHA CHITTARANJAN GHAREI	ASHOK MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-WP(C)/17861/2024	STATE OF ODISHA RITESH BALIARSINGH VS PRIYAMBADA SINGH	SUSANTA KUMAR TRIPATHY VS	// // 0 //
478	D-WP(C)/17862/2024	PRAHALLAD PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
479	D-WP(C)/17866/2024	SUNIL KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
480	D-WP(C)/17871/2024	M/S. OM LAXMI TRADING COMPANY, SUNDARGARH VS THE COMMISSIONER, CGST AND CCENTRAL EXCISE, SUNDARGARH	ANUP NARAYAN MOHANTY VS	// 0 //
481	D-WP(C)/17872/2024	TINI MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
482	D-WP(C)/17877/2024	PARAMANANDA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
483	D-WP(C)/17880/2024	AKSHAYA KUMAR THANAPATI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
484	D-WP(C)/17882/2024	NIGAMANANDA LITTLE STAR SCHOO, ANGUL VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
485	D-WP(C)/17885/2024	M/S TATA PROJECTS LTD, BBSR VS UNION OF INDIA	DEEPRO SEN VS	// 0 //
486	D-WP(C)/17886/2024	MADHUMITA DAS VS M/S SHEETAL BARSHA, CIVIL JUDGE (JR) DIVN., 1ST COURT, CUTTACK	AMIT KUMAR DAS VS	// 0 //
487	D-WP(C)/17887/2024	SUBHAKHYA SUBHADARSHINI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-WPCRL/11838/2024	KANAKALATA MALLICK VS STATE OF ODISHA	UMAKANT SAHOO VS	/ /0 0 //
489	D-WPCRL/11844/2024	JAGAT KUMAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	/ /0 0 //
490	D-WPCRL/11858/2024	AKSHAYA KUMAR BITT VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	/ /0 0 //
491	D-WPCRL/11976/2024	PRAMANANDA ROUT VS STATE OF ODISHA	PULAKESH MOHANTY VS	/ /0 0 //
492	D-ABLAPL/11812/2024	GURUPADA MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 0 //
493	D-ABLAPL/11815/2024	GANGA DHAR SAHOO @ GANGU BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /106 /2024 0 //
494	D-ABLAPL/11816/2024	RUDRAPRATAP SAHOO VS STATE OF ODISHA	GURUDUTTA KAR VS	/ /0 0 //
495	D-ABLAPL/11820/2024	NATHA SELMA VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /2 /2024 0 //
496	D-ABLAPL/11821/2024	MAGIRAM PARIDA @ MANIRAM PARIDA VS STATE OF ODISHA	ANITA SAHOO VS	FATEGARH /77 /2024 0 //
497	D-ABLAPL/11822/2024	CHANDAN NAYAK @ PRASANTA NAYAK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /97 /2024 0 //
498	D-ABLAPL/11825/2024	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	SORO /292 /2024 0 //
499	D-ABLAPL/11826/2024	RAMESH CHANDRA PADHI	AJAYA KUMAR JENA	SORO /285 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	D-ABLAPL/11827/2024	RAMESH CHANDRA PADHI	AJAYA KUMAR JENA	SORO /258 /2024
		VS	VS	()
		STATE OF ODISHA		//
501	D-ABLAPL/11829/2024	SIBA PRASAD DASH	SITAKANTA HOTA	PURI TOWN /115 /2024
		VS	VS	()
		STATE OF ODISHA		//
502	D-ABLAPL/11830/2024	BHAGIRATHI MAHAPATRA	ADITI HOTA	ATHGARH /114 /2024
		VS	VS	()
		STATE OF ODISHA		//
503	D-ABLAPL/11833/2024	NARAYAN SWAIN @ NARAN SWAIN	BIKASH CHANDRA PARIJA	JAJPUR TOWN /146 /2024
		VS	VS	()
		STATE OF ODISHA		//
504	D-ABLAPL/11834/2024	PRADEEP KUMAR SETHY @ PADI SETHY	ANIRUDHA DAS	DHENKANAL TOWN /260 /2024
		VS	VS	()
		STATE OF ODISHA		//
505	D-ABLAPL/11835/2024	MADHAB NAIK	NIBEDITA MOHANTY	KOMNA PS /81 /2024
		VS	VS	()
		STATE OF ODISHA		//
506	D-ABLAPL/11836/2024	NETRANANDA SAHU	NIBEDITA MOHANTY	KOMNA PS /81 /2024
		VS	VS	()
		STATE OF ODISHA		//
507	D-ABLAPL/11842/2024	DHRUBA MAHAKUR	LAXMAN PRADHAN	TARBHA /120 /2024
		VS	VS	()
		STATE OF ODISHA		//
508	D-ABLAPL/11845/2024	HARISH CH. SAGAR	Srikanta Panda	DASMANTAPUR /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	D-ABLAPL/11847/2024	MOTI LAL NAIK @ MILAN NAIK	PABITRA KUMAR NAYAK	LAIKERA /122 /2024
		VS	VS	()
		STATE OF ODISHA		//
510	D-ABLAPL/11851/2024	NITIN PATTANAIK	DURGA PRASAD PATTNAIK	BARGARH /666 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/11852/2024	STATE OF ODISHA NILAMBAR OJHA VS	ARIJEET MISHRA VS	// KOREI /421 /2023 ()
512	D-ABLAPL/11861/2024	STATE OF ODISHA BIBEKANANDA SAHU @ BABULA SAHOO VS	ARIJEET MISHRA VS	// PANIKOILI /159 /2024 ()
513	D-ABLAPL/11863/2024	STATE OF ODISHA TUNA PATRNAIK @ ABHIMANYU PATTNAYAK VS	PRAHALLADA SAHU VS	// CHAKAPADA PS /33 /2024 ()
514	D-ABLAPL/11865/2024	STATE OF ODISHA GURDEEP SINGH VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /118 /2024 ()
515	D-ABLAPL/11866/2024	STATE OF ODISHA JITENDRA SASMAL @ SAMAL VS	KEDAR KUMAR DASH VS	// MARKAT NAGAR /32 /2024 ()
516	D-ABLAPL/11868/2024	STATE OF ODISHA ASIK SAHA @ ASHIQUE KHAN VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /245 /2024 ()
517	D-ABLAPL/11871/2024	STATE OF ODISHA KUMUDINI PANDA @ KUMUDINI PANDA VS	RAMESH CHANDRA SWAIN VS	// PURUNAKATAK /57 /2024 ()
518	D-ABLAPL/11874/2024	STATE OF ODISHA BALAKRUSHNA NAIK VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /116 /2024 ()
519	D-ABLAPL/11876/2024	STATE OF ODISHA S.K.KALIMUDDIN VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
520	D-ABLAPL/11882/2024	STATE OF ODISHA SUBASH SUNDAR RAY VS	SOUMYA RANJAN DAS VS	// / /0 ()
521	D-ABLAPL/11887/2024	STATE OF ODISHA MUKTAR KHAN @ BABU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// DHARMASALA /286 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	D-ABLAPL/11888/2024	PRASANJIT SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MARKAT NAGAR /22 /2024 () //
523	D-ABLAPL/11895/2024	SUJIT MAHARANA @ SUJIT KUMAR MAHARANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TIRTOL /95 /2024 () //
524	D-ABLAPL/11904/2024	BICHITRA SWAIN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	JAGATPUR /99 /2013 () //
525	D-ABLAPL/11914/2024	SARJU MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /128 /2024 () //
526	D-ABLAPL/11917/2024	UTTAM BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /196 /2023 () //
527	D-ABLAPL/11923/2024	BABULI MOHANTY VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	CUTTACK SADAR /399 /2023 () //
528	D-ABLAPL/11924/2024	ROHAN KHAN @ ABDUL NADEEM VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR SADAR /78 /2024 () //
529	D-ABLAPL/11925/2024	PADMINI PANDA VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KUDANAGARI /113 /2024 () //
530	D-ABLAPL/11927/2024	ROHAN KHAN @ ABDUL NADEEM VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /118 /2024 () //
531	D-ABLAPL/11930/2024	SURYAKANTA SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023 () //
532	D-ABLAPL/11934/2024	JITENDRA JENA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CUTTACK SADAR /177 /2024 () //
533	D-ABLAPL/11935/2024	SOMANATH PATRA @ NATHIA	SATYABRATA DASH	ERASAMA /167 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	D-ABLAPL/11941/2024	STATE OF ODISHA S.DURGA RAO DORA @ DORA	ANUP KUMAR BISWAL	// RAMBHA (KHALLIKOTE) /667 /2023
		VS	VS	()
535	D-ABLAPL/11943/2024	STATE OF ODISHA S.DURGA RAO DORA	PULAKESH MOHANTY	// RAMBHA (KHALLIKOTE) /731 /2023
		VS	VS	()
536	D-ABLAPL/11946/2024	STATE OF ODISHA ARJUN BARAL	LALITENDU BHUYAN	// RAMACHANDRAPUR /170 /2024
		VS	VS	()
537	D-ABLAPL/11950/2024	STATE OF ODISHA PRAMOD KUMAR SAHOO	BHABANI SHANKAR DASPARI	// MALGODOWN /101 /2024
		VS	VS	()
538	D-ABLAPL/11952/2024	STATE OF ODISHA SISIR KUMAR ROUSTRAY	KULDEEP MOHANTY	// JASHIPUR /91 /2024
		VS	VS	()
539	D-ABLAPL/11954/2024	STATE OF ODISHA PRADIPTA KUMAR SWAIN	BITAS KUMAR SWAIN	// KISSANNAGAR PS /71 /2024
		VS	VS	()
540	D-ABLAPL/11956/2024	STATE OF ODISHA NIRANJAN NAYAK	SUSANTA KUMAR LENKA	// INFOVALLY UPD BHUBANESWAR /103 /2024
		VS	VS	()
541	D-ABLAPL/11958/2024	STATE OF ODISHA KUNILATA MOHAPATRA	PRAVASH CHANDRA JENA	// DHENKANAL SADAR /1007 /2023
		VS	VS	()
542	D-ABLAPL/11960/2024	STATE OF ODISHA KUNA @ JOGESH PATTAYAT	PRAVASH CHANDRA JENA	// BHOGRAI /56 /2024
		VS	VS	()
543	D-ABLAPL/11962/2024	STATE OF ODISHA NASIR	ANEES AHAMAD	// / /0
		VS	VS	()
544	D-ABLAPL/11965/2024	STATE OF ODISHA DAMODAR SWAIN	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /231 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	D-ABLAPL/11967/2024	STATE OF ODISHA CHINTAMANI MANASINGH @ BAINA MANASINGH VS	DEEPAK RANJAN SUNDARAY VS	// KHURDA SADAR /79 /2024 ()
546	D-ABLAPL/11969/2024	STATE OF ODISHA SURESH CHANDRA SAHOO VS	ARIJEET MISHRA VS	// BYREE /101 /2024 ()
547	D-ABLAPL/11972/2024	STATE OF ODISHA SARABAR KHAN VS	KULDEEP MOHANTY VS	// REMUNA /66 /2024 ()
548	D-ABLAPL/11979/2024	STATE OF ODISHA BINAYA KUMAR SAHOO VS	DAITARI BISWAL VS	// RAGHUNATHPUR /84 /2024 ()
549	D-ABLAPL/11983/2024	STATE OF ODISHA TALBU SAA @ TALAPH SA VS	BASISTHA PATTANAYAK VS	// NIALI /140 /2024 ()
550	D-ABLAPL/11987/2024	STATE OF ODISHA SURENDRA MALLA @ BUDU VS	SUSANTA KUMAR BARAL VS	// TIGIRIA /250 /2023 ()
551	D-ABLAPL/11993/2024	STATE OF ODISHA SANJAY CHHAPADIA VS	BHARAT BHUSAN ROUTRAY VS	// / /0 ()
552	D-ABLAPL/11997/2024	STATE OF ODISHA KADAMBINI SAMANTARAY VS	GOUTAM CHARAN ROUT VS	// CUTTACK SADAR /208 /2024 ()
553	D-ABLAPL/11998/2024	STATE OF ODISHA AJAY SAMANTRAY VS	GOUTAM CHARAN ROUT VS	// CUTTACK SADAR /208 /2024 ()
554	D-ABLAPL/12003/2024	STATE OF ODISHA SUSHANT KUMAR NAYAK @ SOMANATHA NAYAK VS	CHIRANJEEV BIDYABHUSHAN VS	// NAUGAON /29 /2022 ()
555	D-ABLAPL/12004/2024	STATE OF ODISHA INDUMATI RATH VS STATE OF ODISHA	SUSAMPAD HOTA VS	// MARKAT NAGAR /61 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :19/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/11858/2024 WPCRL/ /	AKSHAYA KUMAR BITT MP	PRASANTA KUMAR DAS	18/2024
2	D-CRLLP/2069/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS S.C.(VIGILANCE)	20/2024
3	D-CRLLP/288/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS, S.C.	21/2024
4	D-CRLMA/11970/2024 CRLMA/ /	CHITTARANJAN ROUT MP	DIPTI RANJAN MOHAPATRA	26/2024
5	D-CRP/17878/2024 CRP/ /	DEBARAJ SWAIN MP	SATYA NARAYAN MISHRA 4	27/2024
6	D-STREV/17806/2024 STREV/ /	M/S.SITARAM AGRAWAL MP	CHITTARANJAN DAS	36/2024
7	D-STREV/17806/2024 STREV/ /	M/S.SITARAM AGRAWAL MP	CHITTARANJAN DAS	37/2024
8	D-WPC(OAC)/3494/2017 WPC(OAC)/3494/2017	SUMAN PATRA BAGH MP		37/2024
9	D-STREV/17820/2024 STREV/ /	M/S.SITARAM AGRAWAL MP	CHITTARANJAN DAS	38/2024
10	D-STREV/17820/2024 STREV/ /	M/S.SITARAM AGRAWAL MP	CHITTARANJAN DAS	39/2024
11	D-STREV/17827/2024 STREV/ /	M/S.SITARAM AGRAWAL MP	CHITTARANJAN DAS	40/2024
12	D-STREV/17827/2024 STREV/ /	M/S.SITARAM AGRAWAL MP	CHITTARANJAN DAS	41/2024
13	D-CRLMP/11828/2024 CRLMP/ /	RAMESH CHANDRA PADHI MP	AJAYA KUMAR JENA	98/2024
14	D-CRLMP/11931/2024 CRLMP/ /	DEBANAM PRIYADARSHI MANAS MP	AMITAV TRIPATHY	99/2024
15	D-TRP(C)/17628/2024 TRP(C)/ /	JAGESWARI SAHU MP	JAGABANDHU SAHU	102/2024
16	D-TRP(C)/17863/2024 TRP(C)/ /	BIMALA SAHOO MP	AMLAN SHAKTI PAUL	103/2024
17	D-RVWPET/16195/2024 RVWPET/ /	JANMEJAY DAS MP	JAGAJIBAN PRADHAN	121/2024
18	D-RVWPET/42/2022 RVWPET/42/2022	BELESWAR SETHY MP	M/S. TUSHAR.K.MISHRA,P.BASTIA,B.K.SWAIN	122/2024
19	D-LAA/19/2020 LAA/19/2020	RUSHIMANI NIAL MP	S.K.JOSHI	160/2024
20	D-CMAPL/8948/2024 CMAPL/ /	DR. KAILASH CHANDRA PATI MP	ADV.	161/2024
21	D-CMAPL/5626/2024 CMAPL/ /	RAMA CHANDRA PANDA MP	ADV.	162/2024
22	D-MATA/17644/2024 MATA/ /	B.SILPARANI MP	ARIJEET MISHRA	176/2024
23	D-MATA/17648/2024 MATA/ /	MALAY KETAN DAS MP	ARIJEET MISHRA	177/2024
24	D-CONTC/5060/2024 CONTC/ /	SANJEEV KUMAR PRADHAN MP	KUNAL KUMAR SWAIN	244/2024
25	D-CONTC/5046/2024 CONTC/ /	HAREKRISHNA MAHANTA MP	KUNAL KUMAR SWAIN	245/2024
26	D-CONTC/5058/2024	BIDYADHAR MAHANTA	KUNAL KUMAR SWAIN	

	CONTC/ /	MP		246/2024
27	D-CONTC/7759/2023	SUNIL KUMAR SEN	SANDHYARANI PANI	
	CONTC/7759/2023	MP		247/2024
28	D-CONTC/5066/2024	LOCHAN MAHANTA	KUNAL KUMAR SWAIN	
	CONTC/ /	MP		248/2024
29	D-CONTC/5088/2024	PARIKSHYA MAHANTA	KUNAL KUMAR SWAIN	
	CONTC/ /	MP		249/2024
30	D-CONTC/5077/2024	SURESH CHANDRA MAHANTA	KUNAL KUMAR SWAIN	
	CONTC/ /	MP		250/2024
31	D-CONTC/5072/2024	GOBINDA CHANDRA MAHARANA	KUNAL KUMAR SWAIN	
	CONTC/ /	MP		251/2024
32	D-CONTC/5061/2024	SANJAY KUMAR MAHANTA	KUNAL KUMAR SWAIN	
	CONTC/ /	MP		252/2024
33	D-CONTC/5082/2024	GOLAK CHANDRA PRADHAN	KUNAL KUMAR SWAIN	
	CONTC/ /	MP		253/2024
34	D-CONTC/5084/2024	KAMALAKANTA NAIK	KUNAL KUMAR SWAIN	
	CONTC/ /	MP		254/2024
35	D-CONTC/5533/2023	NRUSINGH CHARAN SAHOO	M/S.BUDHIRAM DAS	
	CONTC/5533/2023	MP		255/2024
36	D-SA/311/1999	GOLAK B.PANIGRAHI	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,A.DASH,G.R.MOHA	
	SA/311/1999	MP		333/2024
37	D-SA/311/1999	GOLAK B.PANIGRAHI	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,A.DASH,G.R.MOHA	
	SA/311/1999	MP		334/2024
38	D-SA/311/1999	GOLAK B.PANIGRAHI	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,A.DASH,G.R.MOHA	
	SA/311/1999	MP		335/2024
39	D-SA/212/1992	JEMA	M/S.S.P.MISRA	
	SA/212/1992	MP		336/2024
40	D-SA/212/1992	JEMA	M/S.S.P.MISRA	
	SA/212/1992	MP		337/2024
41	D-SA/212/1992	JEMA	M/S.S.P.MISRA	
	SA/212/1992	MP		338/2024
42	D-CRLREV/562/2024	RAJESH KUMAR GOND	ANAM CHARAN PANDA	
	CRLREV/7/2024	MP		341/2024
43	D-CRLREV/11849/2024	K. DINESH KUMAR	TANMAY MISHRA	
	CRLREV/168/2024	MP		342/2024
44	D-CRLREV/11853/2024	SYED NAIMUDDIN	LALATENDU PRADHAN	
	CRLREV/ /	MP		343/2024
45	D-CRLREV/8637/2024	SANTA @ SANTOSH MAHARANA	SUSHANT HARICHANDAN	
	CRLREV/ /	MP		344/2024
46	D-CRLREV/4566/2024	GAUTAM KUMAR V.K. BURRA	LINGARAJ SARANGI	
	CRLREV/ /	MP		345/2024
47	D-CRLREV/11913/2024	GYANARANJAN BEHERA	DIGAMBAR SETHI	
	CRLREV/ /	MP		346/2024
48	D-FAO/13865/2024	D.M, MANAGER ODISHA LEGAL HUB, M/S.NATIONAL INSURANCE CO. L.T.D.		
	FAO/130/2024	MP		376/2024
49	D-FAO/17621/2024	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. L.T.D.		
	FAO/ /	MP		377/2024
50	D-FAO/14680/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D.		
	FAO/ /	MP		378/2024
51	D-FAO/17638/2024	M/S. NEW LAXMI STEEL AND POWER PVT.LTD.		
	FAO/ /	MP		379/2024
52	D-FAO/14680/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D.		
	FAO/ /	MP		380/2024
53	D-FAO/14698/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D.		
	FAO/ /	MP		381/2024
54	D-FAO/14698/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D.		
	FAO/ /	MP		382/2024
55	D-FAO/16751/2024	D.M, NATIONAL INSURANCE CO. L.T.D.	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		383/2024
56	D-FAO/341/2017	ANADI CHARAN NAYAK	M/S.K.K.SWAIN	
	FAO/341/2017	MP		384/2024
57	D-BLAPL/1103/2023	SETO RAIKA	SOUBHAGYA KUMAR DASH	
	BLAPL/1103/2023	MP		414/2024

58	D-BLAPL/7896/2024 BLAPL/2434/2024	MUKUNDA BAG MP		415/2024
59	D-BLAPL/8057/2022 BLAPL/8057/2022	SHASHADHAR PANDA MP		416/2024
60	D-BLAPL/12038/2023 BLAPL/12038/2023	ARJUN HIMAT PATIL MP	RAJIB LOCHAN PATTNAIK	417/2024
61	D-BLAPL/12958/2023 BLAPL/12958/2023	S. SURENDRA DORA MP	PUSPAMITRA MOHAPATRA	418/2024
62	D-BLAPL/7379/2024 BLAPL/2384/2024	LAKHMANA JENA@ROUT MP		419/2024
63	D-BLAPL/7280/2024 BLAPL/2271/2024	CHINTAMANI JANI MP	JYOTIRMAYA SAHOO	420/2024
64	D-BLAPL/11990/2024 BLAPL/ /	SURAJ PRAKASH MP	PABITRA KUMAR PAIK	421/2024
65	D-CMP/17572/2024 CMP/ /	KAMALINI NAYAK MP	MALAYA KUMAR MISHRA	446/2024
66	D-CMP/17590/2024 CMP/ /	SUBHADRA BEHERA MP	ABHIRAM SWAIN	447/2024
67	D-CMP/17604/2024 CMP/ /	SK.MANZIL @ SHEK MANJIL MOHAMMED MP	TUSAR KUMAR MISHRA	448/2024
68	D-CMP/17690/2024 CMP/ /	SATARA PRADHAN MP	TAPAN KUMAR MANDAL	449/2024
69	D-CMP/17812/2024 CMP/ /	KHALI CHANRAN PRADHAN MP	TUKUNA KUMAR MISHRA	450/2024
70	D-CMP/17833/2024 CMP/ /	PABITRA ROURAY MP	TIGMANSHU PATNAIK	451/2024
71	D-RSA/205/2013 RSA/205/2013	PRAMOD KU.DALAI MP		473/2024
72	D-RSA/97/2015 RSA/97/2015	DAYANIDHI BEHERA MP	MR.DEBASIS TRIPATHY	474/2024
73	D-RSA/17714/2024 RSA/ /	PURNA CHANDRA MAHANTA MP	AMIT PRASAD BOSE	475/2024
74	D-RSA/17779/2024 RSA/ /	PRAVAT KUMAR PANDA MP	DAYANANDA MOHAPATRA	476/2024
75	D-RSA/17779/2024 RSA/ /	PRAVAT KUMAR PANDA MP	DAYANANDA MOHAPATRA	477/2024
76	D-RSA/17779/2024 RSA/ /	PRAVAT KUMAR PANDA MP	DAYANANDA MOHAPATRA	478/2024
77	D-ABLAPL/9246/2024 ABLAPL/3302/2024	SK. FAKIR MOHAMMED MP		731/2024
78	D-ABLAPL/10072/2023 ABLAPL/10072/2023	NIRMAL MALLICK @ NIPULI MP		732/2024
79	D-ABLAPL/10076/2023 ABLAPL/10076/2023	NIRMAL MALLICK @ NIPULI MP		733/2024
80	D-ABLAPL/4197/2024 ABLAPL/2742/2024	PRASANNA KUMAR PATTNAIK MP	MANAS KUMAR CHAND	734/2024
81	D-ABLAPL/5286/2019 ABLAPL/5286/2019	JASOBANTA SAMAL MP		735/2024
82	D-ABLAPL/11924/2024 ABLAPL/ /	ROHAN KHAN @ ABDUL NADEEM MP	MOHAMMED MUSTAQ ANSARI	736/2024
83	D-ABLAPL/11927/2024 ABLAPL/ /	ROHAN KHAN @ ABDUL NADEEM MP	MOHAMMED MUSTAQ ANSARI	737/2024
84	D-MACA/17539/2024 MACA/ /	TARABATI PRADHAN MP	PRADEEP KUMAR MISHRA	836/2024
85	D-MACA/17541/2024 MACA/ /	JEMA SAHU MP	PRADEEP KUMAR MISHRA	837/2024
86	D-MACA/17563/2024 MACA/ /	KAMADEV SAHU MP	RAMESH CHANDRA PRADHAN	838/2024
87	D-MACA/17563/2024 MACA/ /	KAMADEV SAHU MP	RAMESH CHANDRA PRADHAN	839/2024
88	D-MACA/5852/2024 MACA/ /	SHAMIM AKHTAR KHAN @ SHAMIN AKTAR MP	DR. HENDRA KUMAR MOHAPATRA	840/2024
89	D-MACA/16601/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD. B.S. JAYASINGH	MOHAPATRA	

	MACA/ /	MP		841/2024
90	D-CRLA/190/2022 CRLA/190/2022	BHABA@BHABAGRAHI DAS MP	SMRUTI RANJAN MOHAPATRA	941/2024
91	D-CRLA/437/2023 CRLA/437/2023	MANTU@LAXMIDHAR ROUT MP	KEDAR CHANDRA SARANGI	942/2024
92	D-CRLA/990/2023 CRLA/990/2023	SACHIN AGRAWAL MP	DEEPALI MAHAPATRA	943/2024
93	D-CRLA/678/2017 CRLA/678/2017	BUNU@YUDHISTIR BEHERA MP	M/S.P.R.SINGH	944/2024
94	D-CRLA/11869/2024 CRLA/ /	RAJESH KUMAR DANDPAT @ RAJESH DANDPAT MP	RAJESH KUMAR MAJHI	945/2024
95	D-CRLA/11869/2024 CRLA/ /	RAJESH KUMAR DANDPAT @ RAJESH DANDPAT MP	RAJESH KUMAR MAJHI	946/2024
96	D-CRLA/11367/2024 CRLA/ /	SURAJ KUMAR MP	ARJUNA CHARANA BEHERA	947/2024
97	D-CRLA/11873/2024 CRLA/ /	NIRANJAN SAHU MP	CHITTA RANJAN SAHU	948/2024
98	D-CRLA/11873/2024 CRLA/ /	NIRANJAN SAHU MP	CHITTA RANJAN SAHU	949/2024
99	D-CRLA/11873/2024 CRLA/ /	NIRANJAN SAHU MP	CHITTA RANJAN SAHU	950/2024
100	D-CRLA/328/2018 CRLA/328/2018	KUNIA@MANORANJAN MOHAPATRA MP	M/S. PRAVAS CHANDRA JENA,P.C DAS, S.K. MOHANTY, A. MOHANTY	951/2024
101	D-CRLA/9972/2024 CRLA/377/2024	SHIBA PRASAD SINGH MP	DEBASIS TRIPATHY	952/2024
102	D-CRLA/9972/2024 CRLA/377/2024	SHIBA PRASAD SINGH MP	DEBASIS TRIPATHY	953/2024
103	D-CRLA/1376/2023 CRLA/1376/2023	BIBHISAN HO MP	RAMDAS ACHARY	954/2024
104	D-CRLA/11900/2024 CRLA/ /	PITTER @ MANTU @ BIJU NAYAK MP	MANOJ BIHARI DAS	955/2024
105	D-CRLA/11900/2024 CRLA/ /	PITTER @ MANTU @ BIJU NAYAK MP	MANOJ BIHARI DAS	956/2024
106	D-CRLA/353/2019 CRLA/353/2019	RAJA@SOMYA RANJAN SWAIN MP	PRAKASH RANJAN BARIK (M/S.SUJATA JENA G.B.JENA.)	957/2024
107	D-CRLA/11911/2024 CRLA/ /	KIAPHULA MAJHI MP	DURGA PRASAD S. MALLICK	958/2024
108	D-CRLA/11911/2024 CRLA/ /	KIAPHULA MAJHI MP	DURGA PRASAD S. MALLICK	959/2024
109	D-CRLA/836/2023 CRLA/836/2023	SANTARA MAJHI MP	TARA PRASAD MOHAPATRA	960/2024
110	D-CRLA/1168/2022 CRLA/1168/2022	KALIA@KIRAN DAS MP	BHABANI SHANKAR DASPARIDA	961/2024
111	D-CRLA/11959/2024 CRLA/ /	DANISH ANSARI MP	PRATAP KUMAR NAYAK	962/2024
112	D-CRLA/11959/2024 CRLA/ /	DANISH ANSARI MP	PRATAP KUMAR NAYAK	963/2024
113	D-CRLA/770/2021 CRLA/770/2021	SANDHYARANI MAJHI MP	M/S. RAMESH SAHOO, S.PRADHAN	964/2024
114	D-CRLMC/11813/2024 CRLMC/ /	DILLIP KUMAR SAHOO MP	SUBHRANSHU DASH	1007/2024
115	D-CRLMC/11813/2024 CRLMC/ /	DILLIP KUMAR SAHOO MP	SUBHRANSHU DASH	1008/2024
116	D-CRLMC/11824/2024 CRLMC/ /	DIPAK ROUT MP	BICHITRA NARAYANA SATAPATHY	1009/2024
117	D-CRLMC/11832/2024 CRLMC/ /	NIRMAL MALLICK @ NIPULI MP	PRASANT KUMAR SAHOO	1010/2024
118	D-CRLMC/11839/2024 CRLMC/1379/2024	BHISMA NAIK MP	DEBABRATA DASH	1011/2024
119	D-CRLMC/11840/2024 CRLMC/ /	BISWANATH SAHU MP	SHYAM SUNDAR CHHUALSINGH	1012/2024
120	D-CRLMC/10884/2024 CRLMC/1281/2024	SAROJ KUMAR BARIK MP	ASHOK KUMAR MISRA	1013/2024

121	D-CRLMC/1223/2023 CRLMC/1223/2023	BIJAYALAXMI PANDA MP	BIKASH MISHRA	1014/2024
122	D-CRLMC/1222/2023 CRLMC/1222/2023	BIJAYALAXMI PANDA MP	BIKASH MISHRA	1015/2024
123	D-CRLMC/11885/2024 CRLMC/ /	KHAGESWAR NANDAGOSWAMI MP	LALATENDU RAY	1016/2024
124	D-CRLMC/5461/2023 CRLMC/5461/2023	ANTARYAMI NAYAK MP	GOURI KUMAR RATH	1017/2024
125	D-CRLMC/11897/2024 CRLMC/ /	BHUBANANDA NAIK MP	SANDEEP RAJ PANDA	1018/2024
126	D-CRLMC/11903/2024 CRLMC/ /	SURENDRA JAGADEV MP	BHARAT BHUSAN ROUSTRAY	1019/2024
127	D-CRLMC/11916/2024 CRLMC/ /	PRADIP KUMAR SAHU@ PRADIP KUMAR SAHU@ MP	SAHOMAYA SAHOO	1020/2024
128	D-CRLMC/11926/2024 CRLMC/ /	HEMANTA KUMAR SWAIN MP	BINAYA KUMAR MOHANTY	1021/2024
129	D-CRLMC/11928/2024 CRLMC/ /	NIRANJAN NAYAK MP	BIDYADHAR MANSING	1022/2024
130	D-CRLMC/10784/2024 CRLMC/1334/2024	DEBANANDA NAYAK MP	SANJIB KUMAR BHANJADEO	1023/2024
131	D-CRLMC/11932/2024 CRLMC/ /	DEBASISH @ DEBA MP	RAMAKANTA PRADHAN	1024/2024
132	D-CRLMC/11939/2024 CRLMC/ /	ANURADHA NEGI MP	HEMANTA KUMAR MUND	1025/2024
133	D-CRLMC/11314/2024 CRLMC/ /	RANJAN @ MANORANJAN BHUE @ BHAIRAV MP	KIRTAN DANG	1026/2024
134	D-CRLMC/11762/2024 CRLMC/ /	BANSHIDHAR DASH MP	BANSHIDHAR BAUG	1027/2024
135	D-CRLMC/11988/2024 CRLMC/ /	SHUVRA KANTA BEHERA MP	BINI MISHRA	1028/2024
136	D-CRLMC/12002/2024 CRLMC/ /	FIROJ LAKRA MP	AKSHAYA KUMAR SAHOO	1029/2024
137	D-CRLMC/12006/2024 CRLMC/ /	SABYA SACHI PANDA@SUNIL@SARAT MP	AVIJIT PATNAIK	1030/2024
138	D-WA/17533/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	2127/2024
139	D-WA/17533/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	2128/2024
140	D-WA/17533/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	2129/2024
141	D-WA/17546/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	2130/2024
142	D-WA/17546/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	2131/2024
143	D-WA/17546/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	2132/2024
144	D-WA/17566/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2133/2024
145	D-WA/17566/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2134/2024
146	D-WA/17566/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2135/2024
147	D-WA/17585/2024 WA/ /	STATE OF ODISHA MP	GYANA RANJAN MAHAPATRA, A.S.C.	2136/2024
148	D-WA/17585/2024 WA/ /	STATE OF ODISHA MP	GYANA RANJAN MAHAPATRA, A.S.C.	2137/2024
149	D-WA/17623/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	2138/2024
150	D-WA/17623/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	2139/2024
151	D-WA/17623/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	2140/2024
152	D-WA/17679/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	

	WA/ /	MP		2141/2024
153	D-WA/17679/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2142/2024
154	D-WA/17679/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2143/2024
155	D-WA/17687/2024	JATINDRA BEHERA	NIRANJAN BISWAL	
	WA/ /	MP		2144/2024
156	D-WA/17685/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2145/2024
157	D-WA/17685/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2146/2024
158	D-WA/17685/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2147/2024
159	D-WA/17750/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2148/2024
160	D-WA/17750/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2149/2024
161	D-WA/17750/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2150/2024
162	D-WA/13837/2024	DILIP KUMAR PRADHAN	SOUMYA MISHRA	
	WA/ /	MP		2151/2024
163	D-WA/17776/2024	STATE OF ODISHA	SUKUMAR GHOSH,A.G.A	
	WA/ /	MP		2152/2024
164	D-WA/17776/2024	STATE OF ODISHA	SUKUMAR GHOSH,A.G.A	
	WA/ /	MP		2153/2024
165	D-WA/17776/2024	STATE OF ODISHA	SUKUMAR GHOSH,A.G.A	
	WA/ /	MP		2154/2024
166	D-WA/17792/2024	PRASANTA KUMAR PADHI	BIBHUTI BHUSAN SWAIN	
	WA/ /	MP		2155/2024
167	D-WA/17828/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2156/2024
168	D-WA/17828/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2157/2024
169	D-WA/17828/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2158/2024
170	D-WP(C)/17532/2024	M/S. KANCHAN FILLING STATION, JAGATSINGHPUR	SINGH KUMAR BISWAL	
	WP(C)/ /	MP		5554/2024
171	D-WP(C)/13699/2018	SAROJ KUMAR DAS	M/S.SURENDRA NATH PANDA	
	WP(C)/13699/2018	MP		5555/2024
172	D-WP(C)/17531/2024	NATIONAL SMALL INDUSTREIS CORPORATON	SMONAL KOLRATNAIK	
	WP(C)/ /	MP		5556/2024
173	D-WP(C)/17542/2024	NATIONAL SMALL INDUSTRIES CORPORATON	SMONAL KOLRATNAIK	
	WP(C)/ /	MP		5557/2024
174	D-WP(C)/17544/2024	NATIONAL SMALL INDUSTRIES CORPORATON	SMONAL NIRANJAN PATNAIK	
	WP(C)/ /	MP		5558/2024
175	D-WP(C)/17550/2024	NATIONAL SMALL INDUSTRIES CORPORATON	SMONAL NIRANJAN PATNAIK	
	WP(C)/ /	MP		5559/2024
176	D-WP(C)/17552/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/ /	MP		5560/2024
177	D-WP(C)/17551/2024	JAGANNATH BEHERA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		5561/2024
178	D-WP(C)/17557/2024	AVAYA KUMAR NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5562/2024
179	D-WP(C)/17560/2024	ADITYA KUMAR MENDILI	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5563/2024
180	D-WP(C)/17558/2024	ABHIMANYU MALLICK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5564/2024
181	D-WP(C)/17565/2024	PARAMESWAR KISHAN	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5565/2024
182	D-WP(C)/17568/2024	RAKESH JHANKAR	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5567/2024
183	D-WP(C)/17567/2024	SWARNALATA BHUYAN	RAMA KRISHNA BISOI	
	WP(C)/ /	MP		5568/2024

184	D-WP(C)/20267/2023 WP(C)/20267/2023	DIBAKAR PAIKRAY MP	NETRANANDA BISWAL	5569/2024
185	D-WP(C)/17575/2024 WP(C)/ /	SUDHIR KUMAR PATTANAIAK MP	SAILABALA JENA	5570/2024
186	D-WP(C)/17157/2024 WP(C)/ /	RUNU MAHARANA MP	SISIR KUMAR PUROHIT	5571/2024
187	D-WP(C)/17596/2024 WP(C)/ /	M/S SATAPATHY ASSOCIATES, BARGARHS MP	SAILABALA JENA	5573/2024
188	D-WP(C)/17607/2024 WP(C)/ /	DILIP KUMAR JENA MP	DEBENDRA NARAYAN PATTANAIAK	5574/2024
189	D-WP(C)/14814/2024 WP(C)/8883/2024	TRAILOKYANATH DASH MP	NIRANJAN PANDA	5575/2024
190	D-WP(C)/2673/2024 WP(C)/1673/2024	KARTIKA CHANDRA PANDA MP	M/S.SANJEEV UDGATA, S.UDGATA, A.MISHRA	5576/2024
191	D-WP(C)/2627/2024 WP(C)/1661/2024	ASHRUMOCHAN MOHANTY MP	DINESH KUMAR PANDA	5577/2024
192	D-WP(C)/6876/2024 WP(C)/3769/2024	SUSHREETA BARICK MP		5578/2024
193	D-WP(C)/17611/2024 WP(C)/ /	SUDHARANI BHUYAN MP	BIBHUTI BHUSAN MISHRA	5579/2024
194	D-WP(C)/6964/2024 WP(C)/3653/2024	PURNA CHANDRA MOHANTA MP		5580/2024
195	D-WP(C)/6977/2024 WP(C)/3850/2024	SMRUTIREKHA KAR @ SMRUTI KAR MP		5581/2024
196	D-WP(C)/17619/2024 WP(C)/ /	KRIDAY REALTY PVT. LTD. BBSR MP	CHANDAN KUMAR MOHANTY	5582/2024
197	D-WP(C)/13389/2024 WP(C)/8053/2024	SK. SADAB MOHAMMED MP	ABINASH ROURAY	5583/2024
198	D-WP(C)/17627/2024 WP(C)/ /	DR. BISWESWAR ACHARYA MP	RANJAN KUMAR ROUT	5584/2024
199	D-WP(C)/7210/2024 WP(C)/ /	SOURAV SEKHAR BEHERA MP	IN PERSON	5585/2024
200	D-WP(C)/17637/2024 WP(C)/ /	KUMARSEN SENAPATI MP	ULLASH CHANDRA MOHANTY	5586/2024
201	D-WP(C)/17640/2024 WP(C)/ /	ASHOK KUMAR KHUNTIA MP	RABI NARAYAN BEHERA	5587/2024
202	D-WP(C)/3393/2012 WP(C)/3393/2012	M/S.SHREE KRISHNA EN MP	DEBESH PANDA	5589/2024
203	D-WP(C)/17641/2024 WP(C)/9711/2024	BABIRANI SAHOO MP	AMIYA KUMAR CHHATOI	5590/2024
204	D-WP(C)/10634/2024 WP(C)/8404/2024	SALITA PATRA MP	ULLASH CHANDRA MOHANTY	5591/2024
205	D-WP(C)/16348/2024 WP(C)/ /	SARAT CHANDRA MOHAPATRA MP	SWARUP KUMAR PATNAIK	5592/2024
206	D-WP(C)/17643/2024 WP(C)/ /	PRIYADARSHANI MOHAPATRA MP	C. KASTURI	5593/2024
207	D-WP(C)/17647/2024 WP(C)/ /	GIRISH PRASAD DAS MP	JAJATI KESHARI KHUNTIA	5594/2024
208	D-WP(C)/17651/2024 WP(C)/ /	KRUPASINDHU SINGH MP	SOUMYA MISHRA	5595/2024
209	D-WP(C)/36412/2023 WP(C)/36412/2023	SUSAMA SENAPATI MP	SOUMYA MISHRA	5596/2024
210	D-WP(C)/1295/2024 WP(C)/509/2024	DAMI BEHERA MP	S.K.DEY	5597/2024
211	D-WP(C)/12135/2024 WP(C)/ /	PRAFULLA SAMANTARAY MP	BIBUDHENDRA DASH	5598/2024
212	D-WP(C)/17670/2024 WP(C)/ /	BANSIDHAR BEHERA MP	PRASANTA KUMAR SATAPATHY	5599/2024
213	D-WP(C)/17678/2024 WP(C)/ /	MOHAN LAL AGARWAL MP	BISWAMBAR MOHANTY	5600/2024
214	D-WP(C)/12859/2022 WP(C)/12859/2022	SUNIL KUMAR PATEL MP	BIYOTKESH MOHANTY, MERU SAGAR SAMANTRAY	5601/2024
215	D-WP(C)/8546/2024	MANOJ KUMAR PANDA	ER. NAGENDRA KUMAR MOHANTY	

	WP(C)/5306/2024	MP		5602/2024
216	D-WP(C)/8546/2024	MANOJ KUMAR PANDA	ER. NAGENDRA KUMAR MOHANTY	
	WP(C)/5306/2024	MP		5603/2024
217	D-WP(C)/929/2024	SATARA PRADHAN	TAPAN KUMAR MANDAL	
	WP(C)/2390/2024	MP		5605/2024
218	D-WP(C)/17710/2024	JANAK KUMAR SAHOO	JITENDRA KUMAR MISHRA (2)	
	WP(C)/ /	MP		5607/2024
219	D-WP(C)/17712/2024	TRILOCHAN DAS	PRATIK DASH	
	WP(C)/ /	MP		5608/2024
220	D-WP(C)/41640/2021	MANJULATA SAHOO		
	WP(C)/41640/2021	MP		5609/2024
221	D-WP(C)/41646/2021	INDRAMANI SAHOO		
	WP(C)/41646/2021	MP		5610/2024
222	D-WP(C)/15074/2022	DR NIHAR RANJAN BISWAL	BUDHADEV ROUSTRAY	
	WP(C)/15074/2022	MP		5611/2024
223	D-WP(C)/17719/2024	TRILOCHAN DAS	PRATIK DASH	
	WP(C)/ /	MP		5612/2024
224	D-WP(C)/17713/2024	TRILOCHAN DAS	PRATIK DASH	
	WP(C)/ /	MP		5613/2024
225	D-WP(C)/17720/2024	TRILOCHAN DAS	PRATIK DASH	
	WP(C)/ /	MP		5614/2024
226	D-WP(C)/17725/2024	TRILOCHAN DAS	PRATIK DASH	
	WP(C)/ /	MP		5615/2024
227	D-WP(C)/17728/2024	TROLICHAN DAS	PRATIK DASH	
	WP(C)/ /	MP		5616/2024
228	D-WP(C)/17730/2024	TRILOCHAN DAS	PRATIK DASH	
	WP(C)/ /	MP		5617/2024
229	D-WP(C)/17739/2024	SACHITANANDA PATRA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		5618/2024
230	D-WP(C)/17743/2024	DR.GOPAL CHANDRA RATH	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		5619/2024
231	D-WP(C)/18268/2020	DAYANIDHI SAMAL	M/S SOMNATH MISHRA	
	WP(C)/18268/2020	MP		5620/2024
232	D-WP(C)/34710/2023	PRASANNA KUMAR SAHANI		
	WP(C)/34710/2023	MP		5621/2024
233	D-WP(C)/34714/2023	RAHUL KUMAR SAH		
	WP(C)/34714/2023	MP		5622/2024
234	D-WP(C)/34717/2023	SMRUTI RANJAN PRUSTY		
	WP(C)/34717/2023	MP		5623/2024
235	D-WP(C)/8494/2024	CHANDRAKANTA PRUSTY	BIBHUTI BHUSAN SWAIN	
	WP(C)/8072/2024	MP		5624/2024
236	D-WP(C)/3154/2021	DR. RITA RAY		
	WP(C)/3154/2021	MP		5625/2024
237	D-WP(C)/17774/2024	DHUSHASAN BEHERA	JNANA RANJAN KAR	
	WP(C)/ /	MP		5626/2024
238	D-WP(C)/41917/2023	SASMITA PARIDA	GYANARANJAN SETHI	
	WP(C)/41917/2023	MP		5627/2024
239	D-WP(C)/8546/2024	MANOJ KUMAR PANDA	ER. NAGENDRA KUMAR MOHANTY	
	WP(C)/5306/2024	MP		5628/2024
240	D-WP(C)/17782/2024	AKSHAYA KUMAR CHOUDHURY	KISHORE KUMAR JENA	
	WP(C)/ /	MP		5629/2024
241	D-WP(C)/3569/2020	BRAJENDRALAL SINGH		
	WP(C)/3569/2020	MP		5630/2024
242	D-WP(C)/8546/2024	MANOJ KUMAR PANDA	SAMEER KUMAR DAS	
	WP(C)/5306/2024	MP		5631/2024
243	D-WP(C)/17793/2024	SOURAV MISRA	SAROJ KUMAR PARIDA	
	WP(C)/ /	MP		5632/2024
244	D-WP(C)/18127/2016	RANJANA MAHARANA	ASHOK KU.MOHAPATRA 1	
	WP(C)/18127/2016	MP		5633/2024
245	D-WP(C)/35914/2023	BHARATI PATTANAIK	ANUP KUMAR PATTNAIK	
	WP(C)/35914/2023	MP		5634/2024
246	D-WP(C)/17612/2020	M/S. JSL STAINLESS LTD.		
	WP(C)/17612/2020	MP		5635/2024

247	D-WP(C)/31434/2023 WP(C)/31434/2023	NALINIKANTA DAS MP	ANUP KUMAR PATTNAIK	5636/2024
248	D-WP(C)/17802/2024 WP(C)/ /	KARTIKA SAHOO MP	DAMODAR PATRA	5637/2024
249	D-WP(C)/17808/2024 WP(C)/ /	PRASANA KUMAR SAHOO MP	PARTHA SARATHI DAS	5638/2024
250	D-WP(C)/17815/2024 WP(C)/ /	GITANJALI MOHAPATRA MP	UMESH CHANDRA PATNAIK	5639/2024
251	D-WP(C)/12418/2024 WP(C)/6803/2024	LAKHESWAR SATPATHY MP	SITANSHU KUMAR DEY	5640/2024
252	D-WP(C)/17817/2024 WP(C)/ /	M/S. ALL THAT JAZZ, SAMBALPUR MP	SUMIT LAL	5641/2024
253	D-WP(C)/7584/2024 WP(C)/3808/2024	SWARUP NANDA TARAI MP	MITU KUMAR BISWAL	5642/2024
254	D-WP(C)/17822/2024 WP(C)/ /	MAHENDRA SAHU MP	PRANAB KUMAR SAMANTRAY	5643/2024
255	D-WP(C)/7643/2024 WP(C)/4002/2024	RELIANCE RETAIL LTD., MUMBAI MP	SASWAT KUMAR ACHARYA, M/S GAUTAM MUKHERJI	5644/2024
256	D-WP(C)/8546/2024 WP(C)/5306/2024	MANOJ KUMAR PANDA MP	ER. NAGENDRA KUMAR MOHANTY	5645/2024
257	D-WP(C)/17829/2024 WP(C)/ /	HRUSIKESH MEHER MP	AMIT PRASAD BOSE	5646/2024
258	D-WP(C)/17832/2024 WP(C)/ /	DR.SURENDRA KUMAR SAHOO MP	SUSANTA KUMAR MISHRA	5647/2024
259	D-WP(C)/17835/2024 WP(C)/ /	AJAYA KUMAR PRADHAN MP	PRATAP KUMAR BEHERA	5648/2024
260	D-WP(C)/23227/2021 WP(C)/23227/2021	RATNAKAR SAHU MP	SATYABRATA MOHANTY	5649/2024
261	D-WP(C)/17838/2024 WP(C)/ /	DR.BIJAYA KUMAR SAHOO MP	SUSANTA KUMAR MISHRA	5650/2024
262	D-WP(C)/17848/2024 WP(C)/ /	PRAHALLAD JENA MP	BHAGABAN MOHANTY	5651/2024
263	D-WP(C)/17860/2024 WP(C)/ /	CHITTARANJAN GHAREI MP	ASHOK KUMAR MOHANTY	5652/2024
264	D-WP(C)/17866/2024 WP(C)/ /	SUNIL KUMAR BEHERA MP	KUNAL KUMAR SWAIN	5653/2024
265	D-WP(C)/17871/2024 WP(C)/ /	M/S. OM LAXMI TRADING COMPANY, SUNDAURGHERA MP	ADARSH KUMAR MOHANTY	5654/2024
266	D-WP(C)/17882/2024 WP(C)/ /	NIGAMANANDA LITTLE STAR SCHOO, ANKUR MP	SUBHADUTTA ROUSTRAY	5656/2024
267	D-WP(C)/17885/2024 WP(C)/ /	M/S TATA PROJECTS LTD, BBSR MP	DEEPRO SEN	5657/2024
268	D-WP(C)/17887/2024 WP(C)/ /	SUBHAKHYA SUBHADARSHINI MP	AMIT PRASAD BOSE	5658/2024